



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">ITA/12/2022</a>	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
2	<a href="#">PIL/43/2022</a>	BIBHASH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM
3	<a href="#">I.A.(Civil)/974/2022</a> IN WP(C)/1267/2010 (D/O)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MR NABAM TUKI AND 2 ORS.		MR. R SEKHAR (r-2) M G SINGH (r-2)
<b>WITH</b>				
4	<a href="#">Crl.Pet./1002/2019</a>	NABAM HARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI
<b>WITH</b>				
5	<a href="#">I.A.(Civil)/4165/2019</a>	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP
<b>WITH</b>				
6	<a href="#">I.A.(Civil)/1887/2020</a>	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	MR. R SEKHAR (r-5) M G SINGH (r-5) GA, ARUNACHAL
<b>WITH</b>				
7	<a href="#">I.A.(Civil)/977/2022</a>	SUPERINTENDENT OF POLICE <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. R K D CHOUDHURY	MR. R SEKHAR (r-4) M G SINGH (r-4)
8	<a href="#">Cont.Cas(C)(Suo Moto)/3/2023</a>	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi

9	<b>WITH</b> <a href="#">WP(C)/7866/2022</a>	BISTU RAM RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST
10	<b>WITH</b> <a href="#">WP(C)/8223/2022</a>	CHUDIN MARAK AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
11	<a href="#">PIL/75/2023</a>	ZUNAID KHALID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM MS. M D BORAH, SC, WELFARE OF MINORITIES & DEVELOPMENT DEPTT.
12	<a href="#">PIL/82/2023</a>	KAMRUL HUSSAIN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
13	<a href="#">WA/411/2023</a>	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3304/2023</a> in WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
14	<a href="#">WA/54/2024</a>	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	
15	<a href="#">WA/57/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> NAVANITA GOGOI AND OTHER	MR. D NATH SR. GA, ASSAM	
16	<a href="#">Cont.Cas(C)/173/2024</a>	ANJAN KUMAR BHATTACHARJEE <b>Versus</b> POMI BARUAH	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. K GOGOI MR S DAS
17	<a href="#">Cont.Cas(C)/214/2024</a>	MANALISHA DEKA <b>Versus</b> DILIP KUMAR BORA	MR N SARMA	
18	<a href="#">I.A.(Civil)/912/2024</a> in WA/1649/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	<b>WITH</b> <a href="#">WA/1649/2024</a> (Filing Number)	The State Of Assam Secretary To The Government Of Assam School <b>Versus</b> Kuhiram Kuli	MR. NAYAN JYOTI KHATANIAR	
19	<a href="#">I.A.(Civil)/1030/2024</a> in Cus.Ref./1363/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMTI RENU THAPPAR	MR. S C KEYAL SC, CUSTOMS	
	<b>WITH</b> <a href="#">Cus.Ref./1363/2024</a> (Filing Number)	Commissioner Of Customs Preventive <b>Versus</b> Renu Thapar B	SUBHASH CHANDRA KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1506/2024</a> (Filing Number)	Commissioner Of Customs Preventive <b>Versus</b> Renu Thapar	SUBHASH CHANDRA KEYAL	
20	<a href="#">I.A.(Civil)/1039/2024</a> in Cus.Ref./1366/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE ) <b>Versus</b> SMTI KAMALESH	MR. S C KEYAL SC, CUSTOMS	
	<b>WITH</b> <a href="#">Cus.Ref./1366/2024</a> (Filing Number)	Commissioner Of Customs Preventive <b>Versus</b> Kamalesh A	SUBHASH CHANDRA KEYAL	

**WITH**  
[I.A.\(Civil\)/1507/2024](#)  
(Filing Number)

Commissioner Of Customs Preventive  
**Versus**  
Smti Kamalesh

SUBHASH CHANDRA  
KEYAL

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

- 21 [WP\(C\)/7395/2023](#) UNION OF INDIA AND 3 ORS. MR. S K MEDHI  
**Versus**  
JAYANTA KUMAR NATH
- 22 [WA/109/2024](#) THE DEPUTY COMMISSIONER, ADDL. SR. GA, ASSAM  
**Versus**  
SRI GAUTOM BORO
- 23 [WA/126/2024](#) THE SECRETARY TO THE GOVT. OF SC, EDU  
ASSAM AND 2 ORS.  
**Versus**  
ASARFUL ISLAM AND 3 ORS
- 24 [WA/143/2024](#) ASIRUDDIN AHMED MR S HUSSAIN GA, ASSAM  
**Versus** B RONGHANGPI SC, REVENUE  
THE STATE OF ASSAM AND 4 ORS. SC, FINANCE  
SC. WATER RESOURCE  
DEPTT.
- 25 [WA/146/2024](#) STATE OF ASSAM AND OTHERS MR. D NATH DR. P K GOSWAMI (R-1)  
**Versus** SR. GA, ASSAM MR A BARMAN (R-1)  
CHUITY BAISHYA AND 5 OTHERS
- 26 [WA/147/2024](#) BIDYADHAR NATH MR. FIRUZ KHAN  
**Versus** MR U CHAUDHURY  
ASSAM RASTRABHASA PRASAR SAMITY MR. ABHIJIT MENA  
RHITUSHREE TALUKDAR  
P. NATH  
DR AZIZ KHAN
- 27 [WP\(C\)/2380/2024](#) DR. NIRANJAN DAS DR G J SHARMA DY.S.G.I.  
**Versus** MR D N SARMA  
THE UNION OF INDIA AND 5 ORS MS B BORA  
MS. K DAS

**- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**

- 28 [WA/145/2024](#) SUBHASH NATH MAZUMDAR MR. K A MAZUMDER GA, ASSAM  
**Versus** MR A HAI SC, SEC. EDU.  
NIRENDRA KUMAR NATH AND 5 ORS. H M. ROBBANI
- 29 [WP\(C\)/2303/2024](#) SUNIRMAL BATTACHARJEE AND ANR MS. R CHOUDHURY DY.S.G.I.  
**Versus** MS. B. HAZARIKA SC, HEALTH AND F W  
THE UNION OF INDIA AND 2 ORS

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

- 30 [PIL/37/2023](#) ANITA DAS AND 5 ORS MR. A R SIKDAR SC, P AND R.D.  
**Versus** MR. S I TALUKDAR GA, ASSAM  
THE STATE OF ASSAM AND 8 ORS MR. M M ZAMAN MR. R DUBEY, SC, (R-8 &  
D HUSSAIN 9)  
MR. A SARMA (R-7)  
MR. LENTSO (R-7)
- 31 [WA/233/2023](#) NO. 1 (A) AND 2 UPPER PART MR. K N CHOUDHURY MR. T J MAHANTA (r-10)  
CAVT. NO.06152/023, BRAHMAPUTARA FISHERY CO OPERATIVE MS. P BORAH SC, CO OP  
CAVT./615/2023 FISHERY CO OPERATIVE SOCIETY LTD. GA, ASSAM  
**Versus** MR. J I BORBHUIYA  
THE STATE OF ASSAM AND 10 ORS. MS. P BHATTACHARYA (r-  
10)  
MR. L MOHAN  
MRS. K H CHOUDHURY  
MS P SARMA (r-10)  
MS. P P DAS (r-10)  
SC, REVENUE  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/3163/2023](#)  
in WA/233/2023

NO. 11 PART-V KOLONG NADI ANCHALIK MR. T J MAHANTA  
MEEN SAMABAI SAMITY LTD. AND ANR. MS. P BHATTACHARYA (r-  
10)  
**Versus** MS P SARMA (r-10)  
NO. 1 (A) AND 2 UPPER PART MS. P P DAS (r-10)  
BRAHMAPUTARA FISHERY CO OPERATIVE  
FISHERY CO OPERATIVE SOCIETY LTD

GA, ASSAM  
MS. P BORAH  
SC, FISHERY

32	<a href="#">WA/250/2023</a>	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
	<b>WITH</b>			
33	<a href="#">WA/248/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
34	<a href="#">WA/455/2023</a>	AMAL KUMAR DAS <b>Versus</b> JATINDRA NATH DEKA AND 3 ORS. B	MR. I H SAIKIA MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MS. D DEKA (R1) MS S RAJBONGSHI (R1) MR A MALEK (R1) SC, SEC. EDU.
35	<a href="#">WA/457/2023</a>	PRASANNA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
36	<a href="#">WP(C)/2351/2023</a>	RAM KAMAL SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
	<b>WITH</b>			
37	<a href="#">WP(C)/2151/2023</a>	FAKAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAHAIN (r-8) MR. A METO (r-8)
38	<a href="#">WP(C)/2907/2023</a>	TANKESWAR NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
39	<a href="#">WP(C)/7135/2023</a> FIXED	M/S BARUAH CC BLOCK INDUSTRY AND ANR. <b>Versus</b> STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
40	<a href="#">PIL/36/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
41	<a href="#">WA/268/2023</a> CAVT. NO.07442/023, CAVT./744/2023	BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
42	<a href="#">WP(C)/5154/2023</a>	SUBRATA KUMAR ROY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
43	<a href="#">WA/29/2024</a> CAVT. NO.13272/023, FIXED, CAVT./1327/2024	ASSAM GRAMIN VIKASH BANK AND 3 ORS. <b>Versus</b> RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
<b>HEARING</b>				
44	<a href="#">WA/61/2021</a> FIXED	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/324/2021</a> in WA/61/2021	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday, 10th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/108/2024</a> FIXED, PERSONAL APPEARANCE	SAJAL DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
2	<a href="#">WP(C)/443/2024</a>	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/677/2024</a> FIXED	MUSSTT RABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR J FIRDAUS	SC, SEC. EDU.
4	<a href="#">WP(C)/2234/2024</a> FIXED	DEBABRATA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
5	<a href="#">WP(C)/2236/2024</a> FIXED	NAMITA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/2237/2024</a> FIXED	MUSSA ALI AMHED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
7	<a href="#">WP(C)/2261/2024</a> FIXED	A. MEMMA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
8	<b>WITH</b> <a href="#">WP(C)/2232/2024</a>	BANDIPA BORA @ BANADIPA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S I AKAND MS G TALUKDAR	GA, ASSAM MR. G PEGU (r-7) SC, NF RLY SC, FINANCE DEPTT. SC, REVENUE
9	<a href="#">WP(C)/2316/2024</a> FIXED	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
10	<a href="#">WP(C)/2372/2024</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	SC, SEC. EDU.
11	<a href="#">WP(C)/2384/2024</a>	SANTOSH KAIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU GA, ASSAM

**ORDER (STAY VACATING)**

12	<a href="#">I.A.(Civil)/529/2024</a> in WP(C)/4602/2023	HATEM ALI KHAN <b>Versus</b> ALEP UDDIN AHMED AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4602/2023</a>	ALEP UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6)
13	<a href="#">I.A.(Civil)/778/2024</a> FIXED in WP(C)/6951/2023	SURYA BORTHAKUR, <b>Versus</b> PRAFULLA KALITA AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM MR. B K DAS
	<b>WITH</b> <a href="#">WP(C)/6951/2023</a>	PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
14	<a href="#">I.A.(Civil)/1282/2024</a> in WP(C)/647/2024	UKIL UDDIN MONDAL AND ORS <b>Versus</b> JOHIRUL ISLAM AND 16 ORS	MR. M HUSSAIN  MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ELEM. EDU GA, ASSAM MD H R AHMED
	<b>WITH</b> <a href="#">WP(C)/647/2024</a>	JOHIRUL ISLAM AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, ELEM. EDU GA, ASSAM MR. M HUSSAIN (r-8 to 17) MR. R I MONDAL (r-8 to 17) MR M KHAN (r-8 to 17) MR A.K. MOLLAH (r-8 to 17)
<b><u>ORDER NO STEPS</u></b>				
15	<a href="#">WP(C)/5045/2022</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1785/2023</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
17	<a href="#">I.A.(Civil)/1315/2024</a> in WP(C)/7521/2023	SHOFIQUZZAMAN MOSTOFA <b>Versus</b> MD. ABDUL HANNAN AND 4 ORS	MR. J AHMED MR Z RAHMAN MS J YESMIN	SC, HIGHER EDU MR. P MAHANTA
	<b>WITH</b> <a href="#">WP(C)/7521/2023</a>	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	SC, HIGHER EDU MR Z HUSSAIN (r-4) MS B B AHMED (r-4) MR. RASHIDUL ISLAM (r-4)
<b><u>ADMISSION</u></b>				
18	<a href="#">WP(C)/2732/2017</a> FIXED	MD. ABDUS SAMAD SHEIKH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
19	<a href="#">WP(C)/8151/2018</a> FIXED	KANIKA BORKAKATI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	<a href="#">WP(C)/4364/2021</a>	RAJU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P D NAIR MR. A CHETRY MR. M P SARMA	SC, ELEM. EDU MR. A K DUTTA (R-9) MR. B PURKAYASTHA (R-9)
21	<a href="#">WP(C)/7943/2022</a>	ABDUL HANNAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) R. CHAUHAN (r-5)

22	<a href="#">WP(C)/1573/2023</a> B/O	LOVELY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
23	<a href="#">WP(C)/1633/2023</a>	BINA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
24	<a href="#">WP(C)/2491/2023</a>	KHANDAKAR ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, HIGHER EDU MR. M K CHOUDHURY (R-3,4 AND 5) MR. A BARKATAKI (R-3,4 AND 5) MD A WADUD (R-6) MR P BHARDWAJ (R-3,4 AND 5) MR. M SARMA (R-3,4 AND 5) MS. ANASUYA C (R-3,4 AND 5)
25	<a href="#">WP(C)/2571/2023</a> FIXED	BIPRAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
	<b>WITH</b>			
26	<a href="#">WP(C)/3718/2023</a>	MRIDUPAVAN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
27	<a href="#">WP(C)/4007/2023</a>	RAJU LANGTHASA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
28	<a href="#">WP(C)/4056/2023</a> B/O	SATYA RANJAN DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S D GUPTA MS.SHOMA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	<a href="#">WP(C)/5287/2023</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
	<b>WITH</b>			
30	<a href="#">WP(C)/194/2020</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	<b>WITH</b>			
31	<a href="#">WP(C)/1998/2020</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	<b>WITH</b>			
32	<a href="#">WP(C)/1012/2022</a>	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
33	<a href="#">WP(C)/964/2024</a>	NEETA BHUYAN DUTTA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
34	<a href="#">WP(C)/1448/2024</a> FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.



35	<a href="#">WP(C)/1623/2024</a> CAVT. NO.03202/024, FIXED	RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
36	<a href="#">WP(C)/1981/2024</a> FIXED	KAPLABORI ANCHALIK HIGH SCHOOL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS <b>ORDERS</b>	MR. A R BHUYAN MR S ABDULLAH	SC, SEC. EDU. SC, SSA
37	<a href="#">WP(C)/9075/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3610/2022</a> <b>in</b> WP(C)/9075/2019	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  GAUHATI UNIVERSITY AND 4 ORS. <b>Versus</b> REKIBUDDIN AHMED AND 4 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C  SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
38	<a href="#">I.A.(Civil)/679/2020</a> IN WP(C)/6274/2018 (D/O), WITH OFFICE NOTE, WITH CAVT. <b>in</b> WP(C)/6274/2018	AJIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, BTC
39	<a href="#">Cont.Cas(C)/480/2021</a>	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
40	<a href="#">Cont.Cas(C)/109/2022</a>	SIRIN AKTAR CHOUDHURY <b>Versus</b> DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
41	<a href="#">Cont.Cas(C)/220/2022</a>	SWAPNA HAZARIKA <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS AND ORS	MR. N BORAH MR H MAZUMDER	MR B KAUSHIK (R-2)
42	<a href="#">Cont.Cas(C)/361/2022</a>	BAZLUR RAHMAN SHEIKH AND 6 ORS <b>Versus</b> SMTI BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (R-2) MS. R B BORA (R-2)
43	<a href="#">Cont.Cas(C)/551/2022</a>	RUHUL AMIN LASKAR <b>Versus</b> H N GAUTAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
44	<a href="#">Cont.Cas(C)/701/2022</a>	ASIT BARAN ROY AND 8 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE DEPTT.
45	<a href="#">I.A.(Civil)/779/2022</a> IN WP(C)/2870/2011 (D/O) <b>in</b> WP(C)/2870/2011	MAFUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
46	<a href="#">I.A.(Civil)/3863/2022</a> <b>in</b> Cont.Cas(C)/419/2021  <b>WITH</b> <a href="#">Cont.Cas(C)/419/2021</a>	MRINAL MEDHI AND 3 ORS <b>Versus</b> B. KALYAN CHAKRAVARTY, IAS AND 3 ORS  MRINAL MEDHI AND 3 ORS <b>Versus</b> B. KALYAN CHAKRAVARTY, IAS AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER  MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI  MR. K GOGOI (r-3) MR S DAS (r-3)

47	<a href="#">Cont.Cas(C)/399/2023</a> FIXED	RAJU KUMAR DAS <b>Versus</b> JAGDISH PRASAD BRAHMA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. S R RABHA MR. S R RABHA
48	<a href="#">WP(C)/5705/2023</a> FIXED	PADUMI RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MR H P GUWALA MR. A BORO	SC, ELEM. EDU
49	<a href="#">I.A.(Civil)/1112/2024</a> FIXED in WP(C)/1603/2024	SMT. MINAKSHI GOSWAMI <b>Versus</b> ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND 3 ORS	MR. P D NAIR MR G ALAM	GA, ASSAM SC, EDU
	<b>WITH</b> <a href="#">WP(C)/1603/2024</a>	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, EDU
50	<a href="#">I.A.(Civil)/1290/2024</a> in WP(C)/5966/2021	PRINCIPAI AND ANR <b>Versus</b> DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
	<b>WITH</b> <a href="#">WP(C)/5966/2021</a>	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
51	<a href="#">WP(C)/1925/2024</a> FIXED	RANJIT KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 10th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7028/2017</a> FIXED, WITH LCR	HALIMA KHATUN @ HALIMON BEWA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. U DAS MR. D SARMAH	GA, ASSAM ASSTT.S.G.I.
2	<a href="#">WP(C)/8572/2018</a> WITH LCR	MOHIBUL HUSSAIN @ MOHIBUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/8802/2018</a> WITH LCR	MD BODIOT ALI @ BASIOT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS S SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	<a href="#">WP(C)/968/2020</a> FIXED	SAKINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. P KALITA MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/4079/2023</a> B/O	MUSTT ASMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">W.P.(CrI.)/2/2024</a>	WASEEM RAJA MUGHAL @ ALI MUGHAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MS. D GHOSH MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM
7	<a href="#">WP(C)/749/2024</a> B/O, WITH LCR	MUSTT ALEKJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/804/2024</a> B/O	FIROJ KHATUN @ FIROJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

9	<a href="#">WP(C)/817/2024</a> B/O	MUSTT KULSUM BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/2388/2024</a>	MD. SAMSUL AHMED @ SAMSUL ALI @ SANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/2389/2024</a>	SULTANA REZINA AHMED @ SULTANA REJIYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
12	<a href="#">WP(C)/5190/2017</a> WITH LCR	KHODEJA KHATUN @ KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.N AHMED MR.S RANA	GA, ASSAM(R-2-4) ASSTT.S.G.I.R-1
13	<a href="#">WP(C)/5224/2017</a> WITH LCR	JOYNAL SK. @ JOYNAL ABEDIN SK. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.R ISLAM MR.M HUSSAIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.R-1
14	<a href="#">WP(C)/5229/2017</a> WITH LCR	RAHAM ALI @ RAHMAT ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/5270/2017</a> WITH LCR	ABDUL SUBAN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/5511/2017</a> WITH LCR	MUSSTT. JAIMONA KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/6606/2017</a> WITH LCR	SOMELJAN BEWA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/7127/2017</a> WITH LCR	ABDUL NOOR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/7209/2017</a> WITH LCR	AMJAT ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/7233/2017</a> WITH LCR	ASHIYA KHATOON @ ASHIYA BEGAM @ ASHIYA BIBI <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.M U MONDAL MR.A S ALI MDI H KHAN	GA, ASSAM(R. 2 to 8.) ASSTT.S.G.I.(R. 1.)
21	<a href="#">WP(C)/7358/2017</a> WITH LCR	SUNDINI BEGUM @ SUNDARI BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/7360/2017</a> WITH LCR	SURUJ ALI and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/7425/2017</a> WITH LCR	RATNA DAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MR.S SARKAR MR. S BISWAS	GA, ASSAMR2-5 ASSTT.S.G.I.(R1)
24	<a href="#">WP(C)/7441/2017</a> WITH LCR	DUHA SK @ DUKA SK <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.J AHMED MD.S ISLAM MR.P A AHMED MS.I SARMA	GA, ASSAM ASSTT.S.G.I.
25	<a href="#">WP(C)/7442/2017</a> WITH LCR	JAN MAHAMMAD <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.S ROY MS.F BEGUM MRS.B CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/7515/2017</a> WITH LCR	RIAZUDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MD.H BHUYAN	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/7717/2017</a> WITH LCR	KHALIL ALI @ KHALIL UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.

28	<a href="#">WP(C)/420/2018</a> WITH LCR	CHANDRA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N N KARMAKAR MR. M RAHMAN	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I. SC, FT
29	<a href="#">WP(C)/426/2018</a> WITH LCR	ROHI DAS RAY <b>Versus</b> UNION OF INDIA	MR. A R SIKDAR MR. A ALI	ASSTT.S.G.I.
30	<a href="#">WP(C)/428/2018</a> WITH LCR	ASHAMA BEGUM <b>Versus</b> UNION OF INDIA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	ASSTT.S.G.I. SC, F.T
31	<a href="#">WP(C)/469/2018</a> WITH LCR	MAFIZ ALI @ MAFIZ UDDIN <b>Versus</b> THE UNION OF INDIA	MR. N HOQUE MD. S HUDA MD. ARIF	ASSTT.S.G.I.
32	<a href="#">WP(C)/1916/2018</a> FIXED	MD. USHMAN ALI @ USHMAN GANI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

**WITH**

33	<a href="#">WP(C)/5610/2017</a>	USMAN GONI @ USMAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B P SINHA MR.J C GOGOI MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
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**ORDERS**

34	<a href="#">Review.Pet./41/2023</a> IN WA/12/2010 (D/O), WITH LCR, WP(C)/2405/2009 (D/O)	MD. ASHRAF ALI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
35	<a href="#">I.A.(Civil)/3444/2023</a> FIXED, IN WA/120/2021 (D/O), WP(C)/295/2009 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**HEARING**

36	<a href="#">WA/49/2020</a> FIXED, WITH LCR 4 FILES	MD ABUL HUSSAIN and 6 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

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**[ For Friday, 10th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./53/2023</a> FIXED, IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. MR. B GOGOI, SC, SSA SC, SSAM
2	<a href="#">Review.Pet./55/2024</a> IN WP(C)/2024/2022 (D/O)	NIJUMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
3	<a href="#">Review.Pet./65/2024</a> IN WP(C)/7913/2019 (D/O)	JEUTI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S BORA MR. P BORAH	GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 10/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
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12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
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15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024

18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024





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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/415/2023</a>	VIVIK CYLINDER PRIVATE LIMITED <b>Versus</b> MS. KEERTHI JALLI, IAS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
2	<a href="#">WP(C)/956/2024</a> B/O	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	MR. S C KEYAL (r-1 to 4) DY.S.G.I.
3	<a href="#">WP(C)/2368/2024</a>	DHARITRI RAY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. DILIP DEY	GA, ASSAM
4	<a href="#">WP(C)/2370/2024</a>	KHANINDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
5	<a href="#">WP(C)/2371/2024</a>	GAUTAM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
6	<a href="#">WP(C)/2376/2024</a>	ABDUR ROFIQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM MS G.PURI MR. A DEB	SC, APDCL
7	<a href="#">WP(C)/2381/2024</a>	PARBEEN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	DY.S.G.I.
8	<a href="#">WP(C)/2382/2024</a>	DINAMANI HALOI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE
9	<a href="#">WP(C)/2387/2024</a>	NIRANJAN MAHANTA AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	DY.S.G.I. SC, I O C
10	<a href="#">WP(C)/2391/2024</a>	SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	DY.S.G.I. SC, WATER RESOURCE
11	<a href="#">WP(C)/2392/2024</a>	PARBEEN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	DY.S.G.I.
12	<a href="#">WP(C)/2395/2024</a>	JAYANTA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E

**ORDER (STAY VACATING)**

- 13 [I.A.\(Civil\)/928/2024](#)  
in WP(C)/7639/2022
- THE COMMISSIONER AND SECRETARY  
AND 2 ORS  
**Versus**  
SMTI. LOKHI PRAVA PEGU
- WITH**  
[WP\(C\)/7639/2022](#)
- SMTI. LOKHI PRAVA PEGU  
**Versus**  
THE STATE OF ASSAM AND 2 ORS
- MS D BORGOHAIN  
MR. P GOHAIN  
MS. A GOGOI
- GA, ASSAM
- 14 [WP\(C\)/3175/2019](#)  
B/O
- M/S. STAR PAPER AND BOARD MILL  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.
- ADMISSION**
- DR B P TODI  
MR A NATH  
DR ANKIT TODI  
MS P AGARWAL  
MD. J U AHMED
- SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.
- 15 [WP\(C\)/1859/2021](#)
- M/S ISHWAR FOOD PRODUCTS PVT LTD  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- MR A NATH  
DR ANKIT TODI  
MS S JITANI
- MRS. A GAYAN (R-6)  
SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.  
SC, NEDFI
- 16 [WP\(C\)/3404/2019](#)
- PAWAN SAIKIA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.
- MRS L BORUAH  
MISS. M BORAH  
MR. B B BORAH  
MR. PARTHIB KR.  
GOSWAMI
- SC, FOREST
- WITH**  
[WP\(C\)/8000/2018](#)
- PAWAN SAIKIA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.
- MISS. M BORAH  
MR. B B BORAH  
MS L BARUAH
- SC, FOREST
- 18 [WP\(C\)/1233/2023](#)  
B/O
- NORTH EAST AGRO CENTRE AND ANR  
**Versus**  
THE STATE OF ASSAM AND 6 ORS
- MS. A VERMA  
MS. SUDAKSHINA K.  
MR. K P PATHAK  
MR BHARGAV DAS
- SC, IRRIGATION  
SC, FINANCE
- 19 [WP\(C\)/1237/2023](#)  
B/O
- NORTH EAST AGRO CENTRE AND ANR  
**Versus**  
THE STATE OF ASSAM AND 6 ORS
- MS. A VERMA  
MS. SUDAKSHINA K.  
MR. K P PATHAK  
MR BHARGAV DAS
- SC, IRRIGATION  
SC, FINANCE
- 20 [WP\(C\)/1325/2023](#)  
FIXED
- M/S BALAJI TRADERS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS
- MS N AHMED  
MR. S SARMA  
MR. C CHAKRAVARTY  
MR T MEELEE  
MR D DAS
- SC, TRIBAL AFFAIRS  
(PLAIN)  
SC, FINANCE
- 21 [WP\(C\)/1433/2023](#)  
B/O
- ASHOK CHOUDHURY  
**Versus**  
UNION OF INDIA AND 4 ORS.
- MR. B P BORAH  
MR P J DUTTA  
MR H MAZUMDER  
A KALITA
- MR H GUPTA (C.G.C.)  
DY.S.G.I.
- 22 [WP\(C\)/1745/2023](#)
- DIPAK BORUAH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR. B D GOSWAMI  
MR. J C GOGOI  
MR. S ALI  
MR B ISLAM
- GA, ASSAM  
SC, EXCISE DEPTT.
- 23 [WP\(C\)/4856/2023](#)  
FIXED
- RAJIB KAKATY  
**Versus**  
THE INDIAN OIL CORPORATION LTD. AND  
5 ORS.
- MR. B P BORAH  
MR P J DUTTA  
MR H MAZUMDER
- SC, I O C
- 24 [WP\(C\)/4948/2023](#)
- MUSLIM ALI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR. K N CHOUDHURY  
MR P SARMA
- SC, PWD ROAD
- 25 [WP\(C\)/5437/2023](#)  
B/O
- SAHADUL HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR B P BORAH  
MR P J DUTTA  
MR H MAZUMDER
- SC, P W D  
SC, FINANCE
- 26 [WP\(C\)/6096/2023](#)  
B/O
- SHANKAR ROY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.
- MR. A H M R CHOUDHURY
- GA, ASSAM  
SC, REVENUE  
SC, FINANCE  
SC, PWD

27	<a href="#">WP(C)/1657/2024</a> FIXED	HARICHARAN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC
	<b>WITH</b>			
28	<a href="#">WP(C)/2040/2023</a>	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
	<b>WITH</b>			
29	<a href="#">WP(C)/4637/2023</a>	MRIGENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
	<b>WITH</b>			
30	<a href="#">WP(C)/4668/2023</a>	JAMAT RELIEF COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
	<b>WITH</b>			
31	<a href="#">WP(C)/7511/2023</a>	NIJARA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST
	<b>WITH</b>			
32	<a href="#">WP(C)/169/2024</a>	CHANDRA DHAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
		<b>ORDERS</b>		
33	<a href="#">I.A.(Civil)/1851/2021</a> in WP(C)/5373/2017	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE AND ANR.	MR. N SHARMA	
	<b>WITH</b>			
	<a href="#">WP(C)/5373/2017</a> WITH LCR CAVT. NO. 972/17	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE and ANR.	MR.B NATH MR.N SHARMA MRA UPADHYAY	MR.S DAS MR.N BARUAH FOR CAVEATOR
34	<a href="#">Cont.Cas(C)/667/2022</a>	CHANDAN DAS <b>Versus</b> ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
35	<a href="#">Cont.Cas(C)/671/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR P NAYAK (R-2)
36	<a href="#">Cont.Cas(C)/678/2022</a>	GUNAJIT BAYAN <b>Versus</b> ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. S BORA (R-2) MR. R K MUSHAHARY (R-2)
37	<a href="#">Cont.Cas(C)/679/2022</a>	GUNAJIT BAYAN <b>Versus</b> ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (r-2)
38	<a href="#">Cont.Cas(C)/697/2022</a>	PREMJIT BORO <b>Versus</b> ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. S R RABHA MR. R K MUSHAHARY
39	<a href="#">Cont.Cas(C)/122/2023</a> FIXED	RISHIK CHARAN SARMA <b>Versus</b> DIGANTA BARUAH	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	
40	<a href="#">Cont.Cas(C)/639/2023</a> FIXED	M/S JHURIA READYMADE CENTRE <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
41	<a href="#">Cont.Cas(C)/640/2023</a> FIXED	M/S EASTERN AGRO MARKETING AGENCIES <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)

42	<a href="#">I.A.(Civil)/1309/2024</a> in WP(C)/7645/2022	ON THE DEATH OF PARESH KUMAR ROY HIS LEGAL HEIRS SEWALI DEVI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/7645/2022</a>	PARESH KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
43	<b>WITH</b> <a href="#">WP(C)/7635/2022</a>	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./176/2024</a>	NITIN KATARIA <b>Versus</b> JYOTI RANI AND ANR	MR B SINHA MR D K DEY MS T DEBNATH	
<b>ADMISSION</b>				
2	<a href="#">CRL.A(J)/39/2024</a>	RAJKIRAN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL) MS S. BASAK	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/362/2024</a> <b>in</b> <a href="#">CRL.A(J)/39/2024</a>	RAJKIRAN KHODAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR, LEGAL AID COUNSEL	PP, ASSAM
3	<a href="#">Crl.A./130/2024</a>	SAFIQUL ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MD A RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/421/2024</a> <b>in</b> <a href="#">Crl.A./130/2024</a>	SAFIQUL ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MD A RAHMAN	PP, ASSAM
4	<a href="#">Crl.A./131/2024</a>	JOYANTA DEBNATH @ JAYANTA DEBNATH <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS A GHOSAL S K DAS	SC, NIA
<b>ORDERS</b>				
5	<a href="#">Crl.A./252/2022</a> WITH LCR 4 FILES, P.B.-2, B/O	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/611/2022</a> <b>in</b> <a href="#">Crl.A./252/2022</a>	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

6	<a href="#">Mat.App./58/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. L MOHAN MR. P GOGOI MS. S DUTTA	MR K PUJARI (r-1) MR. S ALIM MR. B HUSSAIN MS. K A PUJARI (r-1) DR. C R BORUAH
7	<a href="#">Crl.A./267/2023</a> WITH LCR 4 FILES, P.B.-2	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
8	<a href="#">I.A.(Crl.)/422/2023</a> WITH LCR 3 FILES, P.B.-2 <b>in</b> Crl.A./283/2017 <b>WITH</b> <a href="#">Crl.A./283/2017</a>	SRI AVNEESH KUMAR RAJPUT <b>Versus</b> THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
9	<b>WITH</b> <a href="#">Crl.A./67/2019</a>	SRI AVNEESH KUMAR RAJPUT <b>Versus</b> THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
9	<b>WITH</b> <a href="#">Crl.A./67/2019</a>	SRI BINOD YADAV <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
10	<b>WITH</b> <a href="#">I.A.(Crl.)/420/2023</a> <b>in</b> Crl.A./67/2019	SRI BINOD YADAV, <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS
10	<a href="#">I.A.(Crl.)/787/2023</a> WITH LCR 6 FILES, P.B.-2, B/O <b>in</b> Crl.A./256/2022 <b>WITH</b> <a href="#">Crl.A./256/2022</a>	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
11	<b>WITH</b> <a href="#">Crl.A./256/2022</a>	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
11	<a href="#">I.A.(Crl.)/1202/2023</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, B/O <b>in</b> Crl.A./181/2022 <b>WITH</b> <a href="#">Crl.A./181/2022</a>	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM,	MR P SHARMAH	MR R CHETRY PP, ASSAM
12	<b>WITH</b> <a href="#">Crl.A./181/2022</a>	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
12	<a href="#">I.A.(Crl.)/1282/2023</a> WITH LCR 3 FILES, FIXED <b>in</b> Crl.A./483/2023 <b>WITH</b> <a href="#">Crl.A./483/2023</a>	JUN ALI @ MD. JUN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
13	<b>WITH</b> <a href="#">Crl.A./483/2023</a>	JUN ALI @ MD. JUN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
13	<a href="#">I.A.(Crl.)/254/2024</a> <b>in</b> CRL.A(J)/1689/2024 <b>WITH</b> <a href="#">CRL.A(J)/1689/2024</a> (Filing Number)	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P DAS (LEGAL AID COUNSEL)	PP, ASSAM
14	<b>WITH</b> <a href="#">CRL.A(J)/1689/2024</a> (Filing Number)	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS P DAS	
14	<a href="#">I.A.(Crl.)/281/2024</a> WITH OFFICE NOTE <b>in</b> CRL.A(J)/2488/2024	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM

	<b>WITH</b> <a href="#">CRL.A(J)/2488/2024</a> (Filing Number)	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR A	MS. L DEVI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/2489/2024</a> (Filing Number)	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR A	MS. L DEVI	
15	<a href="#">I.A.(CrI.)/295/2024</a> <b>in</b> CRL.A(J)/2463/2024	SANDIP PRADHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2463/2024</a> (Filing Number)	SANDIP PRDHAN <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. M BARMAN	
16	<a href="#">I.A.(CrI.)/307/2024</a> WITH LCR <b>in</b> CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./254/2023</a>	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	<b>WITH</b> <a href="#">CrI.A./258/2023</a>	SAHED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
18	<b>WITH</b> <a href="#">CrI.A./286/2023</a>	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/387/2024</a> <b>in</b> CrI.A./286/2023	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
19	<b>WITH</b> <a href="#">CrI.A./288/2023</a>	AKHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
20	<b>WITH</b> <a href="#">CrI.A./295/2023</a>	IZZAT ALI @ EAJJAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
21	<b>WITH</b> <a href="#">CrI.A./306/2023</a>	MIRAJUL HOQUE @ SIRAJ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/737/2023</a> <b>in</b> CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

**HEARING**

22	<a href="#">Crl.A./2/2017</a> 8 Y 11 M 4 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	SRI RANTU MAHILI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
23	<a href="#">Crl.A./296/2019</a> WITH LCR 6 FILES, P.B.-2	SRI LAKSHMAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/631/2019</a> <b>in</b> Crl.A./296/2019	SRI LAKSHMAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
24	<a href="#">Crl.A./370/2019</a> WITH LCR 4 FILES, P.B.-2	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR H R A CHOUDHURY MR. A AHMED	MR B BURAGOHAIN MR D TALUKDAR (R2, R4, R5) MR. M U MONDAL(R3) MR. M U MONDAL(R3) MR. P K GOGOI MS. N NASRIN(R3) MS. N NASRIN(R3) MRS. P GOSWAMI (R2,R4 & R5) MD. I H KHAN(R3) MD. I H KHAN(R3) MS B GOSWAMI (R2, R4, R5) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1065/2024</a> FIXED	RUDRA KANTA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. T J MAHANTA (SC, GAUHATI HIGH COURT) GA, ASSAM
2 <a href="#">WP(C)/1191/2024</a> FIXED	PURNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
3 <a href="#">WP(C)/1408/2024</a> FIXED	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
4 <a href="#">WP(C)/2369/2024</a>	RANJIT CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, HOUSING AND URBAN AFFAIRS
5 <a href="#">WP(C)/2373/2024</a>	JAINAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
6 <a href="#">WP(C)/2385/2024</a>	SAYED ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
7 <a href="#">WP(C)/2386/2024</a>	SABIR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, IWT
8 <a href="#">WP(C)/2390/2024</a>	GAURAV BABA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
9 <a href="#">WP(C)/2394/2024</a>	RUHUL AMIN KHAN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE
<b>ADMISSION</b>			
10 <a href="#">WP(C)/2153/2017</a> FIXED	DEEPAK <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY

11	<a href="#">WP(C)/1203/2018</a> FIXED	SMT. ANU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
12	<a href="#">WP(C)/4319/2018</a> B/O	DEVENDER SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
13	<a href="#">WP(C)/4879/2020</a> FIXED	NANDITA ROY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	MR D KALITA GA, ASSAM MRS R DEKA MR. H R DAS MR J LOTHAN SC, REVENUE
14	<a href="#">WP(C)/483/2022</a>	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
15	<a href="#">WP(C)/4942/2022</a> FIXED	MD. NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
16	<a href="#">WP(C)/5598/2022</a> B/O	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
17	<a href="#">WP(C)/6204/2022</a> B/O	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
18	<a href="#">WP(C)/8334/2022</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
	<b>WITH</b>			
19	<a href="#">WP(C)/2961/2022</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
	<b>WITH</b>			
20	<a href="#">WP(C)/2163/2023</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL- AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
21	<a href="#">WP(C)/350/2023</a> B/O	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
	<b>WITH</b>			
22	<a href="#">WP(C)/360/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
	<b>WITH</b>			
23	<a href="#">WP(C)/456/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
24	<a href="#">WP(C)/807/2023</a> B/O	BHUGIRAM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HEALTH
25	<a href="#">WP(C)/1463/2023</a> B/O	KHALIDA BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. K MOHAMMED	GA, ASSAM
26	<a href="#">WP(C)/3432/2023</a> FIXED	SYED AHMED ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.

27	<b>WITH</b> <a href="#">WP(C)/4445/2023</a>	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
28	<b>WITH</b> <a href="#">WP(C)/4463/2023</a>	AJIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
29	<b>WITH</b> <a href="#">WP(C)/4464/2023</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
30	<b>WITH</b> <a href="#">WP(C)/4484/2023</a>	PRABIN KHAKHALARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
31	<a href="#">WP(C)/4123/2023</a> FIXED	R RAMACHANDRAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	SC, INDUSTRIES
32	<a href="#">WP(C)/4503/2023</a> FIXED	SAURAV LAHON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM SC, IRRIGATION
33	<a href="#">WP(C)/5992/2023</a>	GITA RANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS, SC, EMPLOYMENT & ENTREPRENEURSHIP
34	<a href="#">WP(C)/6035/2023</a> FIXED	BINOY KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S N KRISHNATRAYA MR R DHAR L J BAISHYA	GA, ASSAM
35	<a href="#">WP(C)/6763/2023</a> FIXED	PRAVHAKAR DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
36	<a href="#">WP(C)/6946/2023</a> FIXED	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, IRRIGATION
37	<a href="#">WP(C)/7019/2023</a> B/O	IMAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, HEALTH
38	<a href="#">WP(C)/387/2024</a> FIXED	KAUSHIK DEKA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
39	<a href="#">WP(C)/908/2024</a> FIXED	ROHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
40	<a href="#">WP(C)/1350/2024</a> B/O	SAHINA BEGOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
41	<a href="#">WP(C)/1740/2024</a>	MOKSHADA SHARMA KATAKI <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, A G V B
<b>ORDERS</b>				
42	<a href="#">Review.Pet./72/2017</a> IN CRP/50/2016 (D/O)	SMTI SAIRA KHAN <b>Versus</b> SRI LABAN CHANDRA HAZARIKA and 10 ORS	MR.P P BARUAH MR.S TAI MR.R SARMA	MR.A K SAHEWALLA(R- 1-7)

43	<a href="#">Cont.Cas(C)/90/2017</a>	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA <b>Versus</b> SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
44	<a href="#">Cont.Cas(C)/63/2022</a>	MAHESH DEKA <b>Versus</b> DR. PRADIP KUMAR BORA AND ANR	MR A DASGUPTA MS B DAS MR. B DAS	MR. P MAHANTA (R1,2) MS. P SAHARIA (R1,2) MR. P K HANDIQUE (R1)
45	<a href="#">Cont.Cas(C)/80/2022</a>	PADMESWAR DEKA <b>Versus</b> DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
46	<a href="#">Cont.Cas(C)/635/2022</a>	MOYNA KHATUN <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR D KALITA (R-3) MR. R BORPUJARI (R-1,2) MR. D NATH (R-3) MS. N BORDOLOI (R-1,2)
47	<a href="#">Cont.Cas(C)/644/2022</a>	HEMANTA SARMAH <b>Versus</b> SIDDHARTH SINGH, IAS	G UDDIN MR P AGARWAL MR. A H SARKAR	MR A CHALIHA
48	<a href="#">Cont.Cas(C)/683/2022</a>	LOUIS MAZUMDER <b>Versus</b> JISHNU BARUA	MR F Z MAZUMDER	MR D KALITA MR. D NATH
49	<a href="#">Review.Pet./99/2023</a> IN WP(C)/1749/2022 (D/O), WITH WP(C)/2405/2023 (D/O), Cont.Cas(C)/441/2023 (D/O)	GABINDA DEB <b>Versus</b> BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED
	<b>WITH</b>			
50	<a href="#">WP(C)/7620/2023</a>	BIJOY KRISHNA DAM <b>Versus</b> THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	MR. A DHAR (R-3,5) MR. D NATH (R-4) MR D KALITA (R-4) MISS S ROY (R-3,5) MD F FARIDI (R-3,5)
51	<a href="#">Review.Pet./21/2024</a> IN MFA/83/2019 (D/O)	JAMUNA SHIL SARKAR <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. M ALAM	SC, NF RLY
52	<a href="#">Review.Pet./52/2024</a> FIXED, IN WP(C)/6346/2021 (D/O)	THE STATE OF ASSAM <b>Versus</b> MANOJ KUMAR BARUAH	MR. R DHAR SC, HANDLOOM AND TEXTILE	
53	<a href="#">Review.Pet./63/2024</a> IN WP(C)/6393/2018 (D/O)	MUKUL KR. SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH H THAKURIYA	SC, HIGHER EDU SC, G U
54	<a href="#">Cont.Cas(C)/149/2024</a> B/O	PROSENJIT DAS <b>Versus</b> J B EKKA	MR. K MIRA MR. H A LASKAR	

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024

15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 10th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1460/2024</a> FIXED	RITA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
2	<a href="#">WP(C)/1946/2024</a> FIXED	PRAMOD JAISWAL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	GA, ASSAM SC, FINANCE SC, IWT
3	<a href="#">WP(C)/2374/2024</a>	BINA SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M RANA MD. I AHMED MS J A SIDDIKA	GA, ASSAM
4	<a href="#">WP(C)/2396/2024</a>	JADAV SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R R SAIKIA	GA, ASSAM
<b>ADMISSION</b>				
5	<a href="#">WP(C)/186/2012</a>	SIDHARTHA DAS <b>Versus</b> THE UNION OF INDIA and ORS	MR.S K MEDHI MR.D BORAH	MR.D SAIKIA MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA C.G.C. MR.U K NAIR MSG KALITA MR. B SARMA MS.J DEKA MR.S BARUA ADDL. AG, ASSAM SC, FINANCE ASSTT.S.G.I.

6	<b>WITH</b> <a href="#">WP(C)/2019/2013</a>	SMT BANOSHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D BORAH MS.J BORA MS.B TALUKDAR	MR.C BARUAH MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA SC, AG SC, AG MR.U K NAIR MR.B GOGOI MR. B SARMA SC, FINANCE ADDL. AG, ASSAM
7	<a href="#">WP(C)/2225/2015</a>	BAIKUNTHA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) MR. N.K. DEVNATH, SC, P AND R.D. (R.NOS. 2&3) GA, ASSAM(R-1TO3) MS. D. DEKA, SC, AG, (R-4)
8	<a href="#">WP(C)/3195/2015</a> FIXED	SANJIB LAHAN and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
9	<b>WITH</b> <a href="#">WP(C)/4779/2017</a>	LOKENDRA GOGOI and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
10	<b>WITH</b> <a href="#">WP(C)/2034/2024</a>	FAKRUZ ZAMAN CHOUDHURY AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
11	<a href="#">WP(C)/4666/2015</a>	SMTI PAPORI BORAH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR.B GOGOI(SC, FINANCE) SC, PWD
12	<a href="#">WP(C)/6373/2015</a>	KAGAJ NIGAM KARMI UNION <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R- 3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 3&4) SC, PF MR.D DEY MS.R DEVI
13	<a href="#">WP(C)/6375/2015</a> FIXED	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGOHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE

14	<a href="#">WP(C)/3916/2016</a>	MD. ATIKUR RAHMAN and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. R K PRADHAN (P3) MR. R K PRADHAN (P3) MR. A K SAIKIA (P3) MR. A K SAIKIA (P3) MD. S ISLAM MR. A CHOUDHURY MS. M KONCH MS P DEVI (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. S BORDOLOI (P2, P5, P8, P9, P10, P11, P12, P14, P15)	SC, CO-OP. (R-2, 4 & 5) GA, ASSAM (R-1) SC, FINANCE (R-3)
15	<a href="#">WP(C)/7213/2017</a>	BONIL JOHORI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. J U N M LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM MR P NAYAK SC, N C HILLS
16	<a href="#">WP(C)/8270/2017</a> FIXED	NAMITA CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) DR. B N GOGOI (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
17	<a href="#">WP(C)/6049/2019</a> FIXED	AMAL BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
18	<a href="#">WP(C)/3532/2020</a>	THANGDILA SENGYUNG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. M DEKA MR H TALUKDAR	SC, AG MR R M DAS, SC, NC HILLS AUTONOMOUS MR. R BORPUJARI, SC, FINANCE MS. M BHATTACHARJEE, GA, ASSAM MR. R K TALUKDAR, SC, AG MR P NAYAK, SC, PWD SC, PWD SC, FINANCE SC, N C HILLS SC, PENSION
19	<a href="#">WP(C)/4500/2020</a>	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
20	<a href="#">WP(C)/4981/2020</a>	JAHURA BEWA @ JAHURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
21	<a href="#">WP(C)/5197/2020</a>	KHARGESWAR BASUMATARY <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
22	<a href="#">WP(C)/3355/2021</a>	041664366 CT/GD SRI BICHITRA SARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
23	<a href="#">WP(C)/3389/2021</a>	CHUNGKHOSIEM LIENTHANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
24	<a href="#">WP(C)/5686/2021</a>	IFTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K M HALOI MR. B DAS	GA, ASSAM SC, AG
25	<a href="#">WP(C)/2287/2022</a> FIXED	SHANKAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. MRS. C DAS	GA, ASSAM MR. A HUSSAIN (R-7) SC, SEC. EDU. SC, FINANCE



26	<a href="#">WP(C)/3139/2022</a> FIXED	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
27	<a href="#">WP(C)/3734/2022</a> FIXED	BIKASH BANIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	<b>WITH</b>			
28	<a href="#">WP(C)/3763/2022</a>	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	<b>WITH</b>			
29	<a href="#">WP(C)/3789/2022</a>	SANJIB KALITA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
30	<a href="#">WP(C)/3848/2022</a>	RABINDRA BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
31	<a href="#">WP(C)/3861/2022</a>	AJAY KR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
32	<a href="#">WP(C)/3901/2022</a>	UMESH CHOUDHURI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
33	<a href="#">WP(C)/3925/2022</a>	TARUN BONIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
34	<a href="#">WP(C)/3928/2022</a>	SUNMONI BORDOLOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
	<b>WITH</b>			
35	<a href="#">WP(C)/3937/2022</a>	PRASANTA NEOG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b>			
36	<a href="#">WP(C)/3968/2022</a>	LIKHESWAR HANDIQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
	<b>WITH</b>			
37	<a href="#">WP(C)/4086/2022</a>	JATIN NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
	<b>WITH</b>			
38	<a href="#">WP(C)/4117/2022</a>	NUMAL SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
	<b>WITH</b>			
39	<a href="#">WP(C)/4146/2022</a>	MISOR UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
	<b>WITH</b>			
40	<a href="#">WP(C)/4147/2022</a>	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM

41	<b>WITH</b> <a href="#">WP(C)/4151/2022</a>	JIBON TAYE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
42	<b>WITH</b> <a href="#">WP(C)/4156/2022</a>	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
43	<b>WITH</b> <a href="#">WP(C)/4196/2022</a>	MEHEBUB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
44	<b>WITH</b> <a href="#">WP(C)/4322/2022</a>	DINARAM MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
45	<b>WITH</b> <a href="#">WP(C)/4673/2022</a>	PHADOR KHAKHLARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
46	<b>WITH</b> <a href="#">WP(C)/4709/2022</a>	GHANA KANTA MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM
47	<b>WITH</b> <a href="#">WP(C)/4791/2022</a>	KHWMSHI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM
48	<b>WITH</b> <a href="#">WP(C)/5425/2022</a>	MD. AMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
49	<b>WITH</b> <a href="#">WP(C)/5535/2022</a>	JAYANT PAUL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
50	<b>WITH</b> <a href="#">WP(C)/4534/2023</a>	A H ANWAR HUSSAIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
51	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
52	<a href="#">WP(C)/6517/2022</a> FIXED	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MR. B K BHAGAWATI (r-5) MS. M D BORAH (R-3) MS H TERANGPI (r-5) SC, FINANCE
53	<a href="#">WP(C)/6929/2022</a>	BHAGYA DEKA @ BHAGYA DEKA DAS @ BHAGYA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORUAH MS B SAIKIA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
54	<a href="#">WP(C)/7586/2022</a> FIXED	KARAMJIT SINGH AND 56 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM

55	<b>WITH</b> <a href="#">WP(C)/1989/2023</a>	BISWAJYOTI DAS AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
56	<b>WITH</b> <a href="#">WP(C)/3263/2023</a>	TRAILOKYA KUMAR DAS AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
57	<a href="#">WP(C)/561/2023</a> FIXED	SHIBANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
58	<a href="#">WP(C)/2254/2023</a> FIXED	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
59	<a href="#">WP(C)/2845/2023</a> FIXED	HIMANTA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
60	<a href="#">WP(C)/2859/2023</a> FIXED	SUNIL KUMAR MODAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
61	<a href="#">WP(C)/5109/2023</a> FIXED	KHIRUD BORUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, AG MS. S PHUKAN (r-7,8,9) NAYANMONI KALITA (r-7,8,9)
62	<a href="#">WP(C)/5619/2023</a> FIXED	NAJMA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
63	<a href="#">WP(C)/1426/2024</a> FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.
64	<a href="#">WP(C)/1433/2024</a> FIXED	KAMALUDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MS N DEKARAJA	SC, P W D
65	<a href="#">WP(C)/1520/2024</a> FIXED	DIBAKAR MALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
66	<a href="#">WP(C)/1731/2024</a> FIXED	GOBINDA PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A MANNAF MD A S ALI	SC, ELEM. EDU GA, ASSAM DR. P K GOSWAMI (r-6) MR A BARMAN (r-6) SC, SSA
67	<a href="#">WP(C)/1916/2024</a> FIXED	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MS. S. BISWAS	GA, ASSAM
<b>ORDERS</b>				
68	<a href="#">WP(C)/2063/2020</a>	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D P MANDAL MS J RAJKUMARI	GA, ASSAM SC, SEC. EDU.
69	<a href="#">WP(C)/4941/2020</a>	MAKUNDA CH KALITA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
70	<a href="#">Review.Pet./157/2022</a> IN WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR

<b>WITH</b>				
71	<a href="#">Cont.Cas(C)/549/2022</a>	EX TC 62091 RECT/GD SATBIR SINGH <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA  MR. J SARMAH	MRS. A GAYAN (R2)
72	<a href="#">WP(C)/4796/2022</a> FIXED	SUNIL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E)
73	<a href="#">WP(C)/4348/2023</a> WITH LCR, B/O	SYEDA REMINA BEGUM @ REMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MR S RAHMAN	GA, ASSAM SC, AG
74	<a href="#">WP(C)/469/2024</a> B/O	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5884/2023</a> FIXED	M/S VINDHYA VASHINI TRADERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
2	<a href="#">Cont.Cas(C)/225/2024</a>	MISS FIROJA BEGUM <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI, IAS	MR. R I MONDAL MR M KHAN	
3	<a href="#">Cont.Cas(C)/226/2024</a>	ABDUR RAHIM AHMED <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI IAS	MR. R I MONDAL MR M KHAN	
4	<a href="#">Cont.Cas(C)/227/2024</a>	SMT SANGITA DEVI DAS AND ANR <b>Versus</b> SRI GYANENDRA DEV TRIPATHI, IAS	MR. U J SAIKIA	
5	<a href="#">Cont.Cas(C)/228/2024</a>	MOFIDUL ISLAM <b>Versus</b> GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
6	<a href="#">Cont.Cas(C)/229/2024</a>	EUSUF BEPARI ALIAS YUSUP BEPARI <b>Versus</b> GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
7	<a href="#">Cont.Cas(C)/230/2024</a>	MONUJ HASNU @ MANOJ HASNU <b>Versus</b> SRI TENSING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
8	<a href="#">Cont.Cas(C)/231/2024</a>	PASING DAULAGUPU ALIAS PASING DAULAGUPHU <b>Versus</b> TENSING RONGPI	MR. M P CHOUDHURY	
9	<a href="#">WP(C)/1573/2024</a>	M/S LARUA SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
10	<a href="#">WP(C)/1749/2024</a> FIXED	SIKHA DUTTA <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
11	<a href="#">WP(C)/2383/2024</a> FIXED	TANKESWAR SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. B K DAS	GA, ASSAM SC, REVENUE

**ADMISSION**

12	<a href="#">WP(C)/7101/2021</a> WITH LCR	KARABI PATOWARY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
	<b>WITH</b>			
13	<a href="#">WP(C)/7425/2022</a>	LACHIT DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
14	<a href="#">WP(C)/6421/2022</a> FIXED	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
	<b>WITH</b>			
15	<a href="#">WP(C)/6391/2022</a>	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,		MR. P HAZARIKA
16	<a href="#">WP(C)/3123/2023</a>	TULASHI DEB SARMA AND 2 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
17	<a href="#">WP(C)/545/2024</a> FIXED	MD. HIFZUR RAHMAN LASKAR 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
	<b>WITH</b>			
18	<a href="#">WP(C)/4303/2023</a>	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
19	<a href="#">WP(C)/806/2024</a>	BIPUL KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE
20	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
21	<a href="#">WP(C)/1363/2024</a> FIXED	HAMON KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1720/2024</a> FIXED	MD. BAHAR UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA MRS M BARMAN SC, REVENUE
23	<a href="#">WP(C)/1745/2024</a> FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
24	<a href="#">WP(C)/1753/2024</a> FIXED	CLIFORD SANGMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY SC, FINANCE
25	<a href="#">WP(C)/1763/2024</a> FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	<a href="#">WP(C)/1764/2024</a> FIXED	MAINA DEVI CHORARIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

27	<a href="#">WP(C)/1766/2024</a> FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	<a href="#">WP(C)/1768/2024</a> FIXED	MS. KIRON MEDHI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	<a href="#">WP(C)/1780/2024</a> FIXED	PANIRAM KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	<a href="#">WP(C)/1793/2024</a> FIXED	CHANDAN KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE
31	<a href="#">WP(C)/1845/2024</a> FIXED	ANJAYBEE GREEN AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	<a href="#">WP(C)/1936/2024</a> FIXED	NIZAMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	<a href="#">WP(C)/1937/2024</a> FIXED	M/S Associated Iron And Steel Co <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	<a href="#">WP(C)/1969/2024</a> FIXED	NAGENDRA NATH CHAKRABORTY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/1972/2024</a> FIXED	RUWAN TUDU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
36	<a href="#">WP(C)/2170/2024</a> FIXED	SRI SUDARSHAN HAZARIKA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	<a href="#">WP(C)/2171/2024</a> FIXED	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	<a href="#">WP(C)/2173/2024</a> FIXED	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	<a href="#">WP(C)/2245/2024</a> FIXED	MANOJ PATNI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	<a href="#">WP(C)/2249/2024</a> FIXED	PAWAN KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	<a href="#">WP(C)/2251/2024</a> FIXED	AMIT JASRASARIA <b>Versus</b> THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	<a href="#">WP(C)/2257/2024</a> FIXED	PURNA CHANDRA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

43	<a href="#">WP(C)/2281/2024</a> FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
44	<a href="#">WP(C)/2295/2024</a> FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
<b>ORDERS</b>				
45	<a href="#">I.A.(Civil)/2389/2019</a> in Review.Pet./6537/2019	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RASHMI KALITA AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P K DAS (R1)
	<b>WITH</b> <a href="#">Review.Pet./6537/2019</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RASHMI KALITA AND 4 ORS		
46	<a href="#">MACApp./281119/2016</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RASHMI KALITA and 5 ORS	MR.P BORA MR.S KALITA MS.R D MOZUMDAR MS.C MOZUMDAR MS.P BARUA	
47	<a href="#">Review.Pet./120/2023</a> WP(C) 5183/2023 (D/O), FIXED	GUNAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD ROAD
48	<a href="#">Cont.Cas(C)/29/2024</a> FIXED	SAMRAT DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. B K SEN MR F HAQUE	MR. D SAIKIA (R-3) MS. N BORDOLOI (R-3)
49	<a href="#">WP(C)/1792/2024</a> FIXED	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	GA, ASSAM SC, NHAI MR. D J DAS SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">Arb.A./6/2010</a> (HEARING), WITH LCR	M/S RANJUL BARUAH <b>Versus</b> INDIAN OIL CORPORATION LTD.and 2 ORS	MR.G N SAHEWALLA MR.J KOTOKY MD.ASLAM	MR. N DEKA(R 1 and 2)
2	<a href="#">MACApp./28/2011</a> (HEARING), WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	<b>WITH</b> <a href="#">MC/891/2011</a> in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
<b>MOTION</b>				
3	<a href="#">CRP(IO)/144/2024</a> B/O	SARU BORAH <b>Versus</b> THE UNITED BANK OF INDIA AND 6 ORS	MR. A DHAR MD F FARIDI MR. D K AGARWALA	
4	<a href="#">CRP(IO)/145/2024</a>	BIKASH KUMAR AGARWAL AND ANR. <b>Versus</b> KMALESWAR GOGOI AND 6 ORS.	MR. M SMITH MR D DEKA MR N J KUMAR	
5	<a href="#">CRP(IO)/146/2024</a>	SANJOY PAUL <b>Versus</b> AMULYA DEBNATH	MR V K BAROOAH	
<b>ADMISSION</b>				
6	<a href="#">MACApp./71/2024</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SOMA DAS AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/761/2024</a> in MACApp./71/2024	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SOMA DAS AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
7	<a href="#">MACApp./132/2024</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/896/2024</a> in MACApp./132/2024	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	

8	<a href="#">MACApp./147/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> NIRADA DAS AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	U MUDIAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1061/2024</a> <b>in</b> MACApp./147/2024	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> NIRADA DAS AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	U MUDIAR
9	<a href="#">MACApp./160/2024</a>	UNION OF INDIA <b>Versus</b> SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
10	<a href="#">MACApp./174/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUPRA SUTRADHAR AND 6 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R-1-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1227/2024</a> <b>in</b> MACApp./174/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUPRA SUTRADHAR AND 6 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R-1-5)
11	<a href="#">MACApp./178/2024</a>	MRS SAPTA DEEPA BHARALI BAISHYA <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. D NATH	
12	<a href="#">MACApp./180/2024</a>	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> VUNGNEICHING AND 4 ORS F	MR. A ACHARYA MR. A ACHARYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1235/2024</a> <b>in</b> MACApp./180/2024	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> VUNGNEICHING AND 4 ORS F	MR. A ACHARYA MR. A ACHARYA	
<b>ORDERS</b>				
13	<a href="#">RFA/29/2015</a> WITH LCR	M/S SUBANSIRI TRADE and AGIENCIES and ANR, <b>Versus</b> UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	MR.S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> <a href="#">MC/1245/2015</a> <b>in</b> RFA/29/2015	M/S SUBANSIRI TRADE and AGIENCIES and ANR, <b>Versus</b> UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	ASSTT.S.G.I.
14	<a href="#">RFA/33/2015</a> WITH LCR	SRI LOKNATH BANIYA <b>Versus</b> PARESH KUMAR BHATTACHARJEE	MR.M DUTTA M C KAKOTI	
15	<a href="#">I.A.(Civil)/712/2016</a> <b>in</b> MACApp./263914/2015	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> REKHA BARUAH and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. A BHATTACHARYA (LEGAL AID COUNSEL, R1) MR. D GOSWAMI MS P MEDHI
	<b>WITH</b> <a href="#">MACApp./263914/2015</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> REKHA BARUAH and 4 ORS		
16	<a href="#">FAO/12/2017</a> FIXED	SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA (R-1,2,3,4) MS. N.A. LASKAR (R-1,2,3,4) MS. S. DEY (R-1,2,3,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/782/2017</a> <b>in</b> FAO/12/2017	SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	
17	<a href="#">RFA/49/2017</a> WITH LCR	OIL INDIA LTD. <b>Versus</b> FLOWCHEM PVT. LTD	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA	MS.P BARUAH

18	<a href="#">I.A.(Civil)/1339/2018</a> in <a href="#">MACApp./296/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	<b>WITH</b> <a href="#">MACApp./296/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1340/2018</a> in <a href="#">MACApp./296/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	<a href="#">I.A.(Civil)/2693/2018</a> in <a href="#">MACApp./682/2018</a>	SMTI MAKANI SONOWAL <b>Versus</b> SRI BUDHESWAR MANKI AND 2 ORS	MR. K K HANDIQUE MR. R GOHAIN	
	<b>WITH</b> <a href="#">MACApp./682/2018</a>	SMTI MAKANI SONOWAL <b>Versus</b> SRI BUDHESWAR MANKI AND 2 ORS	MR. K K HANDIQUE MR. R GOHAIN	
20	<a href="#">I.A.(Civil)/4329/2018</a> in <a href="#">MACApp./15058/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A AHMED (R2) U U KHAN (R2)
	<b>WITH</b> <a href="#">MACApp./15058/2018</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR	
21	<a href="#">I.A.(Civil)/4361/2018</a> in <a href="#">MACApp./11661/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI MANAS DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	<b>WITH</b> <a href="#">MACApp./11661/2018</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI MANAS DAS AND 5 ORS		
22	<a href="#">MACApp./250/2019</a> WITH LCR	THE NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SRI DHIRENDRA NATH THAKURIA AND ANR	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO	MR. A R MEDHI MS P BARUAH MS. K MEDHI
	<b>WITH</b> <a href="#">I.A.(Civil)/3761/2019</a> in <a href="#">MACApp./250/2019</a>	DHIRENDRA NATH THAKURIA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. A R MEDHI MS. K MEDHI	MR S DUTTA MS. M CHOUDHURY
23	<a href="#">I.A.(Civil)/2063/2019</a> in <a href="#">MACApp./4954/2019</a>	MRS. NASIRA AHMED AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.,	MR D MONDAL MR. P SARMA	MR. R C PAUL
	<b>WITH</b> <a href="#">MACApp./4954/2019</a> (Filing Number)	MRS. NASIRA AHMED AND 3 ORS <b>Versus</b> MD. HABIB ALI AND 2 ORS		
24	<a href="#">CO/19/2020</a> WITH LCR 2 FILES in <a href="#">MACApp./128/2020</a>	MUSSTT. MAYJAN BARBHUIYA AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A SHAKIL	MS. R D MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">MACApp./128/2020</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT. MAYJAN BARBHUIYA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MR. A SHAKIL
25	<a href="#">I.A.(Civil)/191/2020</a> in <a href="#">MACApp./17222/2019</a>	KALPITA DHAR AND 2 ORS <b>Versus</b> JOYNUL HOQUE AND 2 ORS	MR. S ROY MR. M H LASKAR	MR. K K BHATTA (r-2) MS JONA TALUKDAR (r-2)

	<b>WITH</b> <a href="#">MACApp./17222/2019</a> (Filing Number)	KALPITA DHAR AND 2 ORS <b>Versus</b> JOYNUL HOQUE AND 2 ORS		
26	<a href="#">I.A.(Civil)/764/2020</a> in MFA/655/2020	GOLAP RABBANI <b>Versus</b> THE BRANCH MANAGER AND ANR	MISS. M DAS MD. S ISLAM MR. M DEKA	MS. C MOZUMDAR (R2, R3) MR. S P SHARMA (R2, R3)
	<b>WITH</b> <a href="#">MFA/655/2020</a> (Filing Number)	GOLAP RABBANI <b>Versus</b> MISS HASSINA BEGUM AND 2 ORS	MD. S ISLAM	
27	<a href="#">MACApp./216/2021</a> WITH LCR, B/O	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SRIMATI GOLAPI SAIKIA AND ANR	MR. A J SAIKIA MR. K BORAH MR. B KASHYAP	MR G KAKOTI (2) MR M AHMED (2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-2) MR. S DUTTA (R-2)
28	<a href="#">I.A.(Civil)/1724/2022</a> IN MAC.APP. 92/2015(D/O) in MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. S K GOSWAMI MR. R SARMA MR. A ACHARYA
29	<a href="#">I.A.(Civil)/3237/2022</a> in MACApp./12932/2022	DIPA BORA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./12932/2022</a> (Filing Number)	DIPA BORA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
30	<a href="#">I.A.(Civil)/3837/2022</a> in MACApp./1189/2021	JAKIR HUSSAIN <b>Versus</b> ZIAUR RAHMAN AND 3 ORS.	MR. A K GUPTA MR H J TAMULI MR. R S MISHRA	
	<b>WITH</b> <a href="#">MACApp./1189/2021</a> (Filing Number)	JAKIR HUSSAIN <b>Versus</b> ZIAUR RAHMAN AND 3 ORS. B	MR. A K GUPTA	
31	<a href="#">MFA/49/2023</a> WITH LCR	M/S SHREERAM CHEMFOOD PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
32	<a href="#">Review.Pet./55/2023</a>	SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS.	MR H BARUAH MR P P PHUKAN	
	<b>WITH</b> <a href="#">MACApp./18403/2019</a> (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
34	<a href="#">MC/57/2023</a> in MACApp./199/2023 (D/O) in MACApp./199/2023	OJUFA KHATUN <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
35	<a href="#">FAO/58/2023</a> WITH LCR	M/S RAKHAL THAKUR DHON BHORAL AND ANR. <b>Versus</b> M/S BONGAIGAON BAKHARAPARA PARIA COMMITTEE AND 9 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. B J MUKHERJEE (R1- R10) MS R SAHA (R1-R10)
	<b>WITH</b> <a href="#">I.A.(Civil)/2647/2023</a> in FAO/58/2023	M/S RAKHAL THAKUR DHON BHORAL AND ANR. <b>Versus</b> M/S BONGAIGAON BAKHARAPARA PARIA COMMITTEE AND 9 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
36	<a href="#">MFA/64/2023</a> WITH LCR	MEHRUN KHATUNI <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MRS. R DEVI SC, NF RLY
37	<a href="#">MFA/81/2023</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUMAN DEVI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1) MS B SARMA (r-1)
38	<a href="#">MFA/83/2023</a> WITH LCR	BHEDA BARO AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MRS. R DEVI DY.S.G.I.

39	<a href="#">MACApp./103/2023</a> WITH LCR	RASHMONI DAS <b>Versus</b> THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A	MR N SARMA	
40	<a href="#">MACApp./168/2023</a> (SINCE DISPOSED OFF), OFFICE NOTE, WITH LCR 4 FILES	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MINAKSHY THAKURIA AND 3 ORS.	MR. A KAKATI	
41	<a href="#">I.A.(Civil)/1148/2023</a> WITH LCR, B/O <b>in</b> MACApp./205/2022	JAHIRUL ISLAM <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	MR T KALITA
	<b>WITH</b> <a href="#">MACApp./205/2022</a>	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JAHIRUL ISLAM AND 3 ORS.	MR. A DUTTA MR. K K BHATTA MS JONA TALUKDAR MS R DEVI MRS. P M DUTTA	MR. M KHAN (R-1) MR A K DAS (R-1) MS J AKTAR (R-1)
42	<a href="#">I.A.(Civil)/3427/2023</a> <b>in</b> MFA/13585/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MOHIRAM KALITA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">MFA/13585/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MOHIRAM KALITA AND ANR. B	MS. R D MOZUMDAR	
43	<a href="#">FAO/22/2024</a> B/O	AMIT DHELIA AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R BARUAH (r-1,2) MR. A IKBAL (r-1,2) MS. M NATH (r-1,2) MS S SIDDIQUA (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1009/2024</a> <b>in</b> FAO/22/2024	AMIT DHELI AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
44	<a href="#">I.A.(CrI.)/422/2024</a> IN AB/1409/2023 (D/O) <b>in</b> AB/1409/2023	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
45	<a href="#">I.A.(Civil)/457/2024</a> <b>in</b> MACApp./8682/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSTT ABIYA KHATUN AND ORS.	MR. R K BHATRA MS P HAJURI	
	<b>WITH</b> <a href="#">MACApp./8682/2018</a> (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSTT ABIYA KHATUN AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/3964/2019</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSTT ABIYA KHATUN AND 2 ORS.	MR. R K BHATRA MS P HAJURI MS RIMPI DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/459/2024</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSTT ABIYA KHATUN AND ORS.	MR. R K BHATRA MS P HAJURI	
46	<a href="#">I.A.(Civil)/862/2024</a> <b>in</b> MACApp./73/2022	DIPAK KOCH <b>Versus</b> NATIONAL INSURANCE CO. LTD.	MR. M U MAHMUD	MR. R K BHATRA
	<b>WITH</b> <a href="#">MACApp./73/2022</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DIPAK KOCH AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR H BHAGAWATI	MR. M U MAHMUD (R1) BASANTI CHETIA (R1) MR S H MAHMUD (R1) MR S ISLAM (R1)
47	<a href="#">I.A.(Civil)/915/2024</a> <b>in</b> Tr.P.(C)./16/2024	MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM,	MR. S C BISWAS MS. U NANDA	

	<b>WITH</b> <a href="#">Tr.P.(C)/16/2024</a>	MANISH RANJAN DAS <b>Versus</b> SUCHARITA DEV DAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	
48	<a href="#">I.A.(Civil)/1199/2024</a> WITH LCR in MACApp./205/2017 <b>WITH</b> <a href="#">MACApp./205/2017</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ON THE DEATH OF PRIYASON SAHU	MR S DUTTA MS S MOCHAHARI	MR. M DUTTA
		ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PRIYASON SAHU and 2 ORS	MS.N MODI MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1201/2024</a> in MACApp./205/2017	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ON THE DEATH OF PRIYASON SAHU	MR S DUTTA MS S MOCHAHARI	MR. M DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1202/2024</a> in MACApp./205/2017	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ON THE DEATH OF PRIYASON SAHU	MR S DUTTA MS S MOCHAHARI	MR. M DUTTA
49	<a href="#">I.A.(Civil)/1343/2024</a> in MACApp./329/2023	MANGLA RABIDAS @ MONGLA AND 5 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED F	MR. M TALUKDAR	MR T KALITA
	<b>WITH</b> <a href="#">MACApp./329/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MANGLA RABIDAS @ MONGLA AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. M TALUKDAR (R-1,2,3,4)
50	<a href="#">I.A.(Civil)/1347/2024</a> in FAO/3568/2024	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
	<b>WITH</b> <a href="#">FAO/3568/2024</a> (Filing Number)	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/5160/2024</a> (Filing Number)	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI	
<b>HEARING</b>				
51	<a href="#">FAO/50/2023</a> CAVT. NO.09172/023, FIXED	SURENDRA KUMAR MITTAL <b>Versus</b> SAYED KAMALUDDIN AHMED AND 7 ORS	MR G N SAHEWALLA MR. S SARMA MD ASLAM MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS T J SAHEWALLA MR. C TALUKDAR MR. A GAUTAM	S ALI MR. P CHOUDHURY MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2462/2023</a> in FAO/50/2023	SURENDRA KUMAR MITTAL <b>Versus</b> SAYED KAMALUDDIN AHMED AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR. C TALUKDAR MR. A GAUTAM	MR. P CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 10th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1333/2024</a>	RUPAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./177/2024</a>	AJAY AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM
3	<a href="#">Crl.Rev.P./178/2024</a>	JITEN KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
4	<a href="#">Crl.Rev.P./179/2024</a>	GOPESWAR DAS <b>Versus</b> BISHNU ANANDA BASUMATARY AND ANR.	MRS. H ADHIKARY MR. D DAS MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
5	<a href="#">Crl.Rev.P./180/2024</a>	GOPESWAR DAS <b>Versus</b> BISHNU ANANDA BASUMATARY AND ANR.	MRS. H ADHIKARY MR. D DAS MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
6	<a href="#">Crl.Pet./536/2024</a>	NIKESH KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
7	<a href="#">Crl.Pet./537/2024</a>	LAKSHYAJIT DAS <b>Versus</b> DARSHANA SAIKIA	MR G CHOUDHURY MS M N KONYAK	
8	<a href="#">Crl.Pet./538/2024</a>	RAJIV KAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
9	<a href="#">Crl.Pet./539/2024</a>	SAMIR SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B J GHOSH MR. DILIP DEY	PP, ASSAM
10	<a href="#">AB/1178/2024</a>	MEGHNATH DAS @ MEGHNATH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

11	<a href="#">AB/1191/2024</a>	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
12	<a href="#">AB/1192/2024</a>	AHMED ALI @ AHMOT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
13	<a href="#">AB/1193/2024</a>	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROY MR. A K ROY MR. U. DUTTA MR. U. DUTTA	PP, ASSAM
14	<a href="#">AB/1194/2024</a>	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
15	<a href="#">AB/1199/2024</a>	SOWKHATUL ISLAM BORA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
16	<a href="#">AB/1200/2024</a>	ABDUL MOTIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI MR. R RAHMAN	PP, ASSAM
17	<a href="#">AB/1201/2024</a>	SANTANU CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
18	<a href="#">AB/1202/2024</a>	JYOTI PRASAD KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM

**ADMISSION**

19	<a href="#">Crl.Pet./563/2023</a> WITH LCR 2 FILES, FIXED	WAJED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
20	<a href="#">Crl.Pet./1021/2023</a> FIXED	SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./52/2024</a> WITH LCR 1 FILE, FIXED	UBAIDUR RAHMAN @ UBaidul HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
22	<a href="#">Crl.Pet./346/2024</a> B/O	PACHHUNGA <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

**BAIL HEARING (BA)**

23	<a href="#">Bail Appln./671/2024</a> FIXED	IUNUCH ALI @ EUNUCH ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA Z ROHMAN MS S R KALITA	PP, ASSAM
24	<a href="#">Bail Appln./1105/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	VINOD BIJARNIA <b>Versus</b> THE UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA	SC, NCB
25	<a href="#">Bail Appln./1219/2024</a> FIXED	MOHIDUL HUSSAIN @ MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
26	<a href="#">Bail Appln./1243/2024</a> FIXED	DARSHANA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS M R ROY MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/4046/2023</a> FIXED	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
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28	<a href="#">AB/4286/2023</a> FIXED	RANJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
29	<a href="#">AB/542/2024</a> FIXED	ABDUR RAHIM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	MR M SHELM MR H A AHMED PP, ASSAM
30	<a href="#">AB/551/2024</a> FIXED	MD. FARID AHMED <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
31	<a href="#">AB/620/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAHIDUL ALI KHA <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
32	<a href="#">AB/632/2024</a> FIXED	PUTULI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	R L CHUTIA PP, ASSAM
33	<a href="#">AB/642/2024</a> FIXED	BUDHESWAR BORI <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
34	<a href="#">AB/693/2024</a> FIXED	OMAR ALI SHEIKH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
	<b>WITH</b>			
35	<a href="#">AB/692/2024</a>	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
36	<a href="#">AB/864/2024</a>	ANAL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
37	<a href="#">AB/902/2024</a> FIXED	DIPANJAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
38	<a href="#">AB/926/2024</a> FIXED	PRODIPTA RONGPIPI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. A RANA MR. B DEORI MS P BORUAH MR. B BORGHAIN MR S PAUL	PP, ASSAM
39	<a href="#">AB/997/2024</a> FIXED	ANSARUL HOQUE @ ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM
40	<a href="#">AB/1008/2024</a> FIXED	KISHOR PILLAI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM
41	<a href="#">AB/1011/2024</a> FIXED	GULAP BARAH <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
42	<a href="#">AB/1050/2024</a> FIXED	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
43	<a href="#">AB/1118/2024</a> FIXED	ANTHONY HEMBROM <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
44	<a href="#">AB/1134/2024</a> FIXED	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MS P BANIA MR. M U E BHUYAN	PP, ASSAM

**ORDERS**

45	<a href="#">Tr.P.(Cri.)/11/2023</a>	LAKI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
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46	<a href="#">W.P.(CrI.)/1/2024</a>	RAUNAK TRANSPORT AND ANR <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD	GA, ASSAM
47	<a href="#">I.A.(CrI.)/392/2024</a> WITH LCR 2 FILES in CrI.Rev.P./224/2015  <b>WITH</b> <a href="#">CrI.Rev.P./224/2015</a>	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN <b>Versus</b> M/S DUTTA ELECTRICALS and ANR.  M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR. K BHATTACHARJEE  MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR. B D KONWAR SR. ADV.  MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
48	<a href="#">I.A.(Civil)/831/2024</a> in W.P.(CrI.)/37/2023  <b>WITH</b> <a href="#">W.P.(CrI.)/37/2023</a>	SANJEEV BORGHAIN, <b>Versus</b> ANJALI BORGHAIN AND 2 ORS  ANJALI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS SWATI SHARMA( MR. G CHAUDHURY  MR. INDERJEET SINGH	I. SINGH  GA, ASSAM MR G CHOUDHURY(R-2) MR P P MEDHI (r-2) MS M N KONYAK (R-2) MR G BARGAYARY (r-2) MS SWATI SHARMA(R-2)
<b>HEARING</b>				
49	<a href="#">CrI.Pet./618/2023</a> PART-HEARD, LCR 3 BUNDLES, FIXED	DR. RAJU SAKTHIVEL <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday, 10th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">Test.App./3/2016</a> FIXED	SRI AMULYA DEBNATH <b>Versus</b> ANIL CH. DEB NATH and 6 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
2 <a href="#">Tr.P.(C)/31/2023</a> WITH LCR	JHUMA KAIBARTA <b>Versus</b> DADHICHI KAIBARTA	MR. S D PURKAYASTHA MR. A DEKA	MR. R DE MS. D DEVI
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
3 <a href="#">RSA/152/2022</a> CAVT. NO.08262/022, B/O	AFTAR UDDIN AND ORS <b>Versus</b> ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. A C SARMA(R-2 TO 19) MR. M H RAJBARBHUIYAN MRS. R CHETRI MR G BHARADWAJ (R-2 TO 19) FOR CAVEATOR
<b>WITH</b> <a href="#">I.A.(Civil)/3124/2022</a> in RSA/152/2022	AFTAR UDDIN AND ORS <b>Versus</b> ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	
4 <a href="#">RSA/73/2024</a>	RADHESHYAM GOWALA @ YADAV <b>Versus</b> JADURAM LEKHARU	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM R DEB	
<b>WITH</b> <a href="#">I.A.(Civil)/1326/2024</a> in RSA/73/2024	RADHESHYAM GOWALA @ YADAV <b>Versus</b> JADURAM LEKHARU	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM R DEB	
5 <a href="#">RSA/74/2024</a>	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
<b>WITH</b> <a href="#">I.A.(Civil)/1344/2024</a> in RSA/74/2024	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	

**ORDERS**

6	<a href="#">RSA/228/2010</a> WITH LCR, OFFICE NOTE	HIMADRI DHAR and 2 ORS, <b>Versus</b> SMTI TATANA DHAR and ANR,	MR.I ALAMP-1 MR.T SK(P-1)	MR.Z MUKIT(R-1 & 2) MR.A SATTARR-1 and 2 MS.N BARMAN(R-1 & 2) MR.H K BARUAH(R-1 & 2)
7	<a href="#">MC/3592/2010</a> in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS <b>Versus</b> ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA	MR.J SHARMA MR.G KAKATI
	<b>WITH</b> <a href="#">CRP/359/2007</a>	SRI DINESH PRASAD DUBEY and ORS <b>Versus</b> SRI DINDAYAL AGARWAL	MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1383/2023</a> in CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS <b>Versus</b> ON THE DEATH OF DINDAYAL AGARWAL HIS LEGAL HEIRS BHAGAWATI DEVI AGARWAL AND ORS.		
8	<a href="#">MFA/35/2013</a> B/O	NATIONAL INSURANCE CO LTD <b>Versus</b> JADU GOGOI and ANR	MS.R D MOZUMDAR MSS ACHARJEE	MR.J SINGH MR.G UDDIN(R-2) MR.D CHAKRABORTY MR.B U LASKAR MR.A UDDIN(R-2) MR.S DUTTA MS.F INTAZ(R-2) MS.M BURAGOHAIN(R-2) MR.J J BAKSH MD.A SHEIKH(R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3193/2018</a> in MFA/35/2013	SRI JADU GOGOI <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR MS. P BARUAH MR. N J GOGOI MR. B B GOGOI	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
9	<a href="#">I.A./190/2016</a> in RSA SL. NO. 234600	MD. MOZAMMAL HUSSAIN @ MD. MOZAMIL ALI and 3 ORS, <b>Versus</b> ABU MATLEB ALI and 16 ORS,	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	
10	<a href="#">RSA/59/2017</a> WITH LCR	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 38 ORS	MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MS.J KAKOTI MR. S BISWAS
	<b>WITH</b> <a href="#">RSA/60/2017</a>	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
12	<a href="#">I.A.(Civil)/287/2018</a> in RSA/58/2003 (D/O) in RSA/58/2003	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. R BARUAH MR. Y DOLOI MR. A DEB MR. N M DUTTA MR. S Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/286/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	MR. P K ROY MR. S K CHAKRABORTY MR. D P MANDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/288/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/289/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/290/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	

13	<a href="#">I.A.(Civil)/2619/2018</a> in MACApp./667/2018  <b>WITH</b> <a href="#">MACApp./667/2018</a>	MR RASH BIHARI THAKUR <b>Versus</b> RAHMAN ALI AND 4 ORS	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY	MR. A DUTTA (R5) MRS. P M DUTTA (R5)
14	<a href="#">CRP(IO)/64/2022</a>	MR RASH BIHARI THAKUR <b>Versus</b> RAHMAN ALI AND 4 ORS UNION OF INDIA AND ANR <b>Versus</b> BUBUL DAS AND ANR	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY MR. A BARKATAKI	MR. A DUTTA (R5) MR. P J BARMAN (R5) MRS. P M DUTTA (R5)
15	<a href="#">I.A.(Civil)/775/2022</a> in RSA/1257/2022  <b>WITH</b> <a href="#">RSA/1257/2022</a> (Filing Number)	LAL BABU SAH <b>Versus</b> MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS  MR. S P ROY	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
16	<a href="#">I.A.(Civil)/2802/2022</a> in FAO/30/2022 (D/O) in FAO/30/2022	MUNINDRA DHAR AND ORS. <b>Versus</b> ANJALI DHAR AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR B C TALUKDAR MR A C SARMAH
17	<a href="#">FAO/3/2023</a> WITH LCR	DR. MAHBUB ALAM KHAN <b>Versus</b> NAZIR AHMED BARBHUIYA AND 6 ORS	MS. R CHOUDHURY MS S S ZIA	MR. S K GHOSH MS F AHMED
18	<a href="#">Intest.Cas./5/2023</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/989/2023</a> in Intest.Cas./5/2023	RAJANI SAIKIA AND ANR. <b>Versus</b> GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH  MR R SENSUA MR D BORAH	MR P DEKA (r-1,2) MR. B BORAH (r-1,2)
19	<a href="#">CRP/47/2023</a>	DURGA BAHADUR CHETRY <b>Versus</b> KHARGA BAHADUR CHETRY	MR. B K DAS MR H P GUWALA H P NEOG	
20	<a href="#">I.A.(Civil)/1014/2023</a> in Tr.P.(C)./32/2023  <b>WITH</b> <a href="#">Tr.P.(C)./32/2023</a>	SHAH NEWAZ KHAN AND 5 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
21	<a href="#">Tr.P.(C)./68/2015</a>  <b>WITH</b> <a href="#">Tr.P.(C)./32/2023</a>	SHAH NEWAZ KHAN AND 5 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
22	<a href="#">I.A.(Civil)/1698/2023</a> in MFA/123/2022 (D/O), B/O in MFA/123/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. ABDUL KARIM	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND MR. I A TALUKDAR
23	<a href="#">I.A.(Civil)/2618/2023</a> in RSA/8653/2023  <b>WITH</b> <a href="#">RSA/8653/2023</a> (Filing Number)	GUTTO AND COMPANY PVT. LTD. AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MR. P S BISWAS	
24	<a href="#">I.A.(Civil)/3544/2023</a> in RSA/12391/2023  <b>WITH</b> <a href="#">RSA/12391/2023</a> (Filing Number)	GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR. B	MR. S C BISWAS	
		INDRESWAR NAIK <b>Versus</b> NAHARJAN TEA COMPANY PVT. LTD AND ANR.	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR. S AHMED MR. H DAS
		INDRESWAR NAIK <b>Versus</b> NAHARJAN TEA COMPANY PVT. LTD AND ANR. H	MR. J K GOSWAMI	

25	<a href="#">RERA APPEAL/1/2024</a> CAVT. NO.00772/024,	RDB REALTY AND INFRASTRUCTURE LIMITED <b>Versus</b> THE REAL ESTATE REGULATORY AUTHORITY AND ANR.	MR Z MUKIT MR. A SATTAR	MR. P GOSWAMI (R-1) MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA MR H K SARMA (R-1) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/226/2024</a> in RERA APPEAL/1/2024	RDB REALTY AND INFRASTRUCTURE LIMITED <b>Versus</b> THE REAL ESTATE REGULATORY AUTHORITY AND ANR.	MR Z MUKIT MR. A SATTAR	MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA FOR CAVEATOR
26	<a href="#">MFA/4/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> PANNA BEGUM BHUYAN AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
27	<a href="#">MFA/5/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> WAHIDA BEGUM AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
28	<a href="#">I.A.(Civil)/11/2024</a> in RSA/12943/2023  <b>WITH</b> <a href="#">RSA/12943/2023</a> (Filing Number)	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA  RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA B	MR A DASGUPTA MS B DAS MR J K SHARMA  MR A DASGUPTA	MR. K BORUAH MR. M ALAM
29	<a href="#">CRP/31/2024</a>	ABAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	GA, ASSAM SC, REVENUE
30	<a href="#">CRP/41/2024</a> FIXED	PRADIP KR. SARKAR AND ANR <b>Versus</b> ARUN CHAKRABORTY AND 10 ORS.	MR P SHARMAH MR R CHETRY	
31	<a href="#">Review.Pet./58/2024</a> in CRP(IO)/322/2022 (D/O), FIXED	TAIYAB ALI <b>Versus</b> ZARINA KHATUN AND 14 ORS	MRS. M A OZAH	
32	<a href="#">I.A.(Civil)/67/2024</a> in RSA/145/2023  <b>WITH</b> <a href="#">RSA/145/2023</a>	ON THE DEATH OF ABDUL REJAK @ ABDUR RAJAK <b>Versus</b> RATAN DAS AND 54 ORS  MD. ABDUL REJAK AND 22 ORS. <b>Versus</b> RATAN DAS AND 54 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI  MR. M H RAJBARBHUIYAN MRS R CHETRI	MR. S K GHOSH  MR. S K GHOSH (r-1,2) MS F AHMED (r-1,2)
33	<a href="#">I.A.(Civil)/550/2024</a> in CRP(IO)/268/2023  <b>WITH</b> <a href="#">CRP(IO)/268/2023</a> CAVT. NO. 08122/023,	MD. ALTAF HUSSAIN BARBHUIYA, <b>Versus</b> MUSSTT. RABIYA BEGUM LASKAR @ RUBIYA BEGUM AND ANR  MUSSTT. RABIYA BEGUM LASKAR @ RUBIYA BEGUM AND ANR <b>Versus</b> MD. ALTAF HUSSAIN BARBHUIYA 6 ORS	MR. N H MAZARBHUIYAN  MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. N H MAZARBHUIYAN MR. A BISWAS (R-2 TO 6) MR R KALITA (R-2 TO 6) FOR CAVEATOR
34	<a href="#">I.A.(Civil)/634/2024</a> in RSA/76/2021	ON THE DEATH OF MAYUR UDDIN MAZUMDER, <b>Versus</b> ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY



	<b>WITH</b> <a href="#">RSA/76/2021</a>	ON THE DEATH OF AHMED ALI MAZUMDER HIS LEGAL HEIRS AND ORS. <b>Versus</b> ON THE DEATH OF RAKESH CHANDRA DEY HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. A Z AHMED	MS. R CHOUDHURY (R-1,1.2,1.3,1.4,1.5) MS. R CHOUDHURY (R-1,1.2,1.3,1.4,1.5) MR. A H M R CHOUDHURY R-3 (2), 3 (3) MR. A H M R CHOUDHURY R-3 (2), 3 (3)
	<b>WITH</b> <a href="#">I.A.(Civil)/635/2024</a> in <a href="#">RSA/76/2021</a>	ON THE DEATH OF MAYUR UDDIN MAZUMDER, <b>Versus</b> ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/637/2024</a> in <a href="#">RSA/76/2021</a>	ON THE DEATH OF MAYUR UDDIN MAZUMDER, <b>Versus</b> ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY
35	<a href="#">I.A.(Civil)/639/2024</a> in <a href="#">RSA/2080/2024</a>	AYNAL HOQUE AND ANR <b>Versus</b> SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR. A W MONDAL	
	<b>WITH</b> <a href="#">RSA/2080/2024</a> (Filing Number)	AYNAL HOQUE AND ANR <b>Versus</b> SHAJAHAN ALI AND ORS B	MR. M U MONDAL	
36	<a href="#">I.A.(Civil)/675/2024</a> in <a href="#">RSA/150/2009 (D/O)</a> in <a href="#">RSA/150/2009</a>	BISWAJIT MALAKAR and 2 ORS, <b>Versus</b> RAMDHAR PANDEY	MR. M A SHEIKH	
	<b>WITH</b> <a href="#">MC/15/2024</a>	BISWAJIT MALAKAR and 2 ORS, <b>Versus</b> RAMDHAR PANDEY,	MR. M A SHEIKH MR. M A SHEIKH	
37	<a href="#">I.A.(Civil)/786/2024</a> in <a href="#">RSA/693/2024</a>	ON THE DEATH OF MOSUR ALI LASKAR HIS LEGAL HEIRS NAMELY ABDUS SUKKUR LASKAR AND ORS <b>Versus</b> ALTAF HUSSAIN LASKAR AND 21 ORS	MR B SINHA MR. H ISLAM	
	<b>WITH</b> <a href="#">RSA/693/2024</a> (Filing Number)	ON THE DEATH OF MOSUR ALI LASKAR HIS LEGAL HEIRS NAMELY ABDUS SUKKUR LASKAR AND ORS <b>Versus</b> ALTAF HUSSAIN LASKAR AND 21 ORS E	MR B SINHA	
38	<a href="#">I.A.(Civil)/953/2024</a> in <a href="#">RSA/60/2021</a>	SALEQUE UDDIN @ SALEH AHMED AND 22 ORS. <b>Versus</b> ON THE DEATH OF ANWAR UDDIN HIS LEGAL HEIRS MAZIDA BEGUM AND 4 ORS	MR. S D PURKAYASTHA	MR. K GOGOI
	<b>WITH</b> <a href="#">RSA/60/2021</a>	ON THE DEATH OF HAZI SAMSUDDIN HIS LEGAL HEIRS SALEQUE UDDIN @ SALEH AHMEDAND 23 ORS. <b>Versus</b> ON THE DEATH OF MUSSTT. HASANATUN NESSA, HER LEGAL HEIRS MD. RAHIM UDDIN AND 27 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR. K GOGOI (r-1 to 8)
39	<a href="#">I.A.(Civil)/981/2024</a> in <a href="#">RSA/32/2020</a>	SRI BIJOY TELI @ SAHU AND 4 ORS <b>Versus</b> SMTI CHINU CHAKRAVARTY AND ORS A	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR B C DAS
	<b>WITH</b> <a href="#">RSA/32/2020</a>	SRI BIJOY TELI @ SAHU AND 4 ORS <b>Versus</b> SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR. B C DAS (R-1 TO 14) MS. I DAS (R-1 TO 14)

40	<a href="#">I.A.(Civil)/1122/2024</a> in RSA/91/2021	ON THE DEATH OF HAMED ALI, HIS LEGAL HEIRS <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED
	<b>WITH</b> <a href="#">RSA/91/2021</a>	HAMED ALI <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED
41	<a href="#">I.A.(Civil)/1128/2024</a> in RSA/218/2023	MUNIA TIWARI @ URMILA <b>Versus</b> HIRALAL TIWARI AND AND ANR	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA
	<b>WITH</b> <a href="#">RSA/218/2023</a>	HIRALAL TIWARI AND ANR. <b>Versus</b> MUNIA TIWARI @ URMILA AND ORS	MR Z MUKIT MR. A SATTAR G IMTIAZ
	<b>WITH</b> <a href="#">CO/4043/2024</a> (Filing Number) in RSA/218/2023	MUNIA TIWARI @ URMILA <b>Versus</b> HIRALAL TIWARI AND AND ANR E	MR. A IKBAL
42	<a href="#">I.A.(Civil)/1329/2024</a> in Mat.App./62/2023 (D/O), B/O in Mat.App./62/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA
	<b>WITH</b> <a href="#">MC/31/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA
<b><u>STAY MATTERS</u></b>			
43	<a href="#">CRP/75/2022</a> FIXED	JAGATJYOTI DUTTA <b>Versus</b> ASHISH DAS	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1965/2023</a> in CRP/75/2022	ASHISH DAS, <b>Versus</b> JAGATJYOTI DUTTA	MS S DASGUPTA MS. R CHOUDHURY
44	<a href="#">CRP(IO)/403/2023</a> WITH LCR, FIXED	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS <b>Versus</b> JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY
45	<a href="#">CRP(IO)/404/2023</a> WITH LCR, FIXED	THE BODOLAND TERRITORIAL REGION (BTR) AND 2 ORS <b>Versus</b> JACOB NARZARY AND ANR	MR. D SAIKIA MR. K K DUTTA MR. R K MUSHAHARY
46	<a href="#">Tr.P.(C)/19/2024</a>	PALASHI BORAH @ PALASHI BORA @ POLASHI BORA <b>Versus</b> SOURAV SAGAR BORAH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN
47	<a href="#">CRP(IO)/107/2024</a> FIXED	MILANTI DOLLEY PATIR <b>Versus</b> SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday,10th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Crl.Pet./889/2023</a>	ROUNAK ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	WASIM RAJA	MR. M SHARMA (r-2) MR S DEKA (r-2) PP, ASSAM
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./1035/2024</a> FIXED	BHAITI DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	A B T HAQUE MR Z I CHOUDHURY	MR. B SARMA, SPECIAL PP, WILDLIFE PP, ASSAM
3 <a href="#">Bail Appln./1083/2024</a> FIXED	ASHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	MR. B HUSSAIN PP, ASSAM
4 <a href="#">Bail Appln./1338/2024</a>	MS. PRATIMA DEBBARMA <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
5 <a href="#">Bail Appln./1339/2024</a>	BODIOT ZAMAN @ BODIOR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
6 <a href="#">Bail Appln./1340/2024</a>	BIKI BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
7 <a href="#">Bail Appln./1342/2024</a>	MUSSTT ALIMON BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
8 <a href="#">Bail Appln./1344/2024</a>	RATAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b>MOTION</b>			
9 <a href="#">Crl.Pet./430/2024</a> FIXED	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

10	<a href="#">AB/1121/2024</a> FIXED	ABJUR ISLAM @ AFJUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MR. S SUR	PP, ASSAM
11	<a href="#">AB/1170/2024</a> FIXED	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
12	<a href="#">AB/1196/2024</a>	AFNOOR HUSSAIN @ APNUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR J FIRDAUS	PP, ASSAM
13	<a href="#">AB/1197/2024</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
14	<a href="#">AB/1203/2024</a>	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./635/2018</a> WITH LCR 1 FILE, FIXED	UTPAL NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
16	<a href="#">Crl.Pet./1136/2022</a> WITH LCR 1 FILE	HIRU NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./520/2023</a> B/O	DHANMONI RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
18	<a href="#">Crl.Rev.P./131/2024</a> FIXED	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./498/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
20	<a href="#">Bail Appln./793/2024</a> FIXED	MD. AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	<a href="#">Bail Appln./856/2024</a> WITH OFFICE NOTE, FIXED	NIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
22	<a href="#">Bail Appln./894/2024</a> FIXED	MOHAMMAD SIRAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	<a href="#">Bail Appln./946/2024</a>	MANIRU ZAMAN @ MONIRU JAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MD IMRAN	MR. N UDDIN (R-2) MR S K CHHETRY (R-2) PP, ASSAM
24	<a href="#">Bail Appln./988/2024</a> FIXED	MUKLASUR ROHMAN @ MAKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
25	<a href="#">Bail Appln./1075/2024</a> WITH OFFICE NOTE, FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI MR J A AHMED	PP, ASSAM
26	<a href="#">Bail Appln./1169/2024</a> FIXED	HAZERA BEGUM @ HANUFA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
27	<a href="#">Bail Appln./1191/2024</a> FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

28	<a href="#">Bail Appln./1194/2024</a> FIXED	MD. SHAHED ALI @ SAHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
29	<a href="#">Bail Appln./1204/2024</a> FIXED	MEGHAN PASWAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M HUSSAIN	PP, ASSAM
30	<a href="#">Bail Appln./1211/2024</a> FIXED	SUNA BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
31	<a href="#">Bail Appln./1223/2024</a> FIXED	LALCHAN BADSHA AND 3ORS. <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM
32	<a href="#">Bail Appln./1250/2024</a> FIXED	ALIJA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
33	<a href="#">Bail Appln./1269/2024</a> FIXED	DEEP GHOSH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
34	<a href="#">AB/2215/2023</a>	SHEIKH SHANIDUL HASSAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
35	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
36	<a href="#">AB/4186/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	<a href="#">AB/324/2024</a> FIXED	DIPANKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
38	<a href="#">AB/711/2024</a> FIXED	SINDU MOMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
39	<a href="#">AB/942/2024</a> FIXED	ROFIQUL HOQUE @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
40	<a href="#">AB/950/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MERAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.Pet./961/2018</a> WITH LCR 1 FILE, B/O	LILY DUTTA AND 3 ORS. <b>Versus</b> DIPTI GOGOI	MR. A K GUPTA MR. R S MISHRA	
42	<a href="#">W.P.(Crl.)/35/2022</a>	MD SALIM @ MD SALEM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
43	<a href="#">Crl.Pet./321/2022</a> B/O	BANWARILAL SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K D CHETRI MS R BARUAH	MR. P THAKURIA (R-3) PP, ASSAM
44	<a href="#">Crl.Pet./619/2022</a> WITH LCR 5 FILES, B/O	SUNESHA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR D KALITA N GAUTAM	PP, ASSAM
45	<a href="#">W.P.(Crl.)/16/2023</a>	DIBYA DEEPAM SARMA <b>Versus</b> M/S V-MART RETAIL LIMITED AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
46	<a href="#">Crl.A./322/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/790/2023</a> <b>in</b> CrI.A./322/2023	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM
47	<a href="#">I.A.(CrI.)/1029/2023</a> WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./397/2023 <b>WITH</b> <a href="#">CrI.A./397/2023</a>	NUR ISLAM SK @ NUR ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
48	<a href="#">I.A.(CrI.)/241/2024</a> WITH LCR 2 FILES, FIXED <b>in</b> CrI.A./67/2024 <b>WITH</b> <a href="#">CrI.A./67/2024</a>	NUR ISLAM SK @ NUR ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR. AJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM PP, ASSAM
49	<a href="#">I.A.(CrI.)/372/2024</a> <b>in</b> W.P.(CrI.)/13/2019 <b>WITH</b> <a href="#">W.P.(CrI.)/13/2019</a>	AJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. THE UNION OF INDIA AND 3 ORS <b>Versus</b> HITESH BARUAH	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<a href="#">W.P.(CrI.)/13/2019</a> <b>WITH</b> <a href="#">W.P.(CrI.)/13/2019</a>	DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
50	<a href="#">W.P.(CrI.)/14/2019</a> <b>WITH</b> <a href="#">I.A.(CrI.)/318/2024</a> <b>in</b> W.P.(CrI.)/14/2019 <b>WITH</b> <a href="#">W.P.(CrI.)/15/2019</a>	DR. MIHIR KUMAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
51	<a href="#">W.P.(CrI.)/15/2019</a> <b>WITH</b> <a href="#">I.A.(CrI.)/321/2024</a> <b>in</b> W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
52	<a href="#">I.A.(CrI.)/409/2024</a> FIXED <b>in</b> AB/1090/2024 <b>WITH</b> <a href="#">AB/1090/2024</a>	THE UNION OF INDIA, <b>Versus</b> DHARANI DHAR BARUAH, ALOM CHAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<a href="#">AB/1090/2024</a> <b>WITH</b> <a href="#">AB/1122/2024</a>	ALOM CHAND <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
53	<a href="#">AB/1122/2024</a> <b>WITH</b> <a href="#">I.A.(Civil)/1323/2024</a> IN MFA 75/2021(D/O), WITH LCR, B/O <b>in</b> MFA/75/2021	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
54	<a href="#">I.A.(Civil)/1323/2024</a> IN MFA 75/2021(D/O), WITH LCR, B/O <b>in</b> MFA/75/2021	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> REJINA BEGUM AND ANR	MR. R C PAUL	MD. K ALI

**HEARING**

55 [Crl.Rev.P./436/2019](#)  
WITH LCR 5 FILES, B/O

INDRAJIT CHOUDHURY  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. S K JAIN  
MR T CHHETRI

MR S KHOUND  
MR H K NATH  
MS. N BORAH  
PP, ASSAM

56 [Crl.Pet./706/2022](#)  
WITH LCR 1 FILE, B/O

HAZARAT ALI AND 7 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H DAS  
MR. B C DEKA

MR. DITUL DAS (r-2)  
MR. R RAHMAN (r-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
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13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday, 10th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./374/2023</a> PART-HEARD. LCR 1 FILE, FIXED	SASHI KUMAR DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">Bail.Appln./993/2024</a> AB 870/2024(D/O), FIXED	NUR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">I.A.(Civil)/1262/2024</a> CONT.CASE(C) 503/2022(D/O) in Cont.Cas(C)/503/2022	GAJEN KALITA <b>Versus</b> DHIRAJ SAIKIA AND ANR.	MRS A BUJARBARUAH MS N DAS	MR. N UPADHAYAY

LEAVE NOTE OF ADVOCATES FOR 10/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
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6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
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9)	MR D K DAS	20-05-2024	To	10-06-2024
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17)	MR. N ALAM	08-05-2024	To	17-05-2024

18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1332/2024</a>	BURHAN UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
2 <a href="#">Bail Appln./1334/2024</a>	GAFUR CH DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
3 <a href="#">Bail Appln./1335/2024</a>	IAISHAH DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4 <a href="#">Bail Appln./1337/2024</a>	SELIM ALI <b>Versus</b> THE STATE OF ASSAM	S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
5 <a href="#">Bail Appln./1341/2024</a>	TAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
6 <a href="#">Bail Appln./1343/2024</a> B/O	ABDUL KHALEK AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
<b>MOTION</b>			
7 <a href="#">Crl.Rev.P./109/2024</a>	ASHOK DAS <b>Versus</b> SMTI. CHAMIKA DAS	MR. K BHATTACHARJEE	
8 <a href="#">Crl.Rev.P./146/2024</a> FIXED	DIRECTORATE OF ENFORCEMENT <b>Versus</b> LATE JAYDEV DAS REPRESENTED BY HIS LEGAL HEIRS, SMT. KUMKUM DAS AND 2 ORS.	MR. R DHAR SC, ED	
9 <a href="#">Crl.Rev.P./181/2024</a>	GOPESWAR DAS <b>Versus</b> RUBIC BASUMATARY AND ANR.	MRS. H ADHIKARY MR. D DAS MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
10 <a href="#">Crl.Pet./540/2024</a>	BIKASH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
11 <a href="#">Crl.Pet./541/2024</a>	LAXMAN AICH <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM

12	<a href="#">AB/1198/2024</a>	JINIMA AKTARA @ MISS. JINIMA AKHTARA <b>Versus</b> THE STATE OF ASSAM	MR H MAURYA MR J HUSSAIN MR L HUSSAIN	PP, ASSAM
13	<a href="#">AB/1204/2024</a> B/O	AMJAD ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR. H A HUSSAIN	PP, ASSAM

**ADMISSION**

14	<a href="#">Tr.P.(Crl.)/22/2023</a> FIXED	PRADIP KUMAR PAUL <b>Versus</b> MINA SARKAR	MR. SHEELADITYA	MR. R SARMA
15	<a href="#">Crl.Pet./403/2023</a> WITH LCR 1 FILE, FIXED	SONU AMSI <b>Versus</b> ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)
16	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES, FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
17	<a href="#">Crl.Pet./78/2024</a> WITH LCR 1 FILE, B/O	HAFIZUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) PP, ASSAM

**BAIL HEARING (BA)**

18	<a href="#">Bail Appln./877/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHANGIR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
19	<a href="#">Bail Appln./1178/2024</a> FIXED	BINEET BARDHAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
20	<a href="#">Bail Appln./1230/2024</a> FIXED	SUMOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH MR D J NATH	PP, ASSAM
21	<a href="#">Bail Appln./1236/2024</a> FIXED	RAJIB ALI <b>Versus</b> STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
22	<a href="#">Bail Appln./1244/2024</a> FIXED	SAMAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
23	<a href="#">Bail Appln./1245/2024</a> FIXED	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R K D CHOUDHURY MS. L DEVI	PP, ASSAM
24	<a href="#">Bail Appln./1249/2024</a> FIXED	JOINUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
25	<a href="#">Bail Appln./1251/2024</a> FIXED	AZAHARUL ISLAM @ AJAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
26	<a href="#">Bail Appln./1260/2024</a> FIXED	CHIRANJIB BORAH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
27	<a href="#">Bail Appln./1284/2024</a> FIXED	ARABINDA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/3701/2023</a> FIXED	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
29	<a href="#">AB/3742/2023</a> FIXED	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM

30	<a href="#">AB/212/2024</a> FIXED	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
31	<a href="#">AB/461/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
32	<a href="#">AB/585/2024</a> FIXED	UMA KANTA CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
33	<a href="#">AB/598/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GOLAP ALI @ GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
34	<a href="#">AB/676/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	BIREN BEY @ RENSING BEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
35	<a href="#">AB/706/2024</a> FIXED	FALANI BEGUM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
36	<a href="#">AB/763/2024</a> FIXED	DEBABRAT DEV BHAGABATI <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
37	<a href="#">AB/784/2024</a> FIXED	MOKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
38	<a href="#">AB/830/2024</a> FIXED	FIROZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
39	<a href="#">AB/846/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	PP, ASSAM
40	<a href="#">AB/937/2024</a> FIXED	JINTU KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
41	<a href="#">AB/944/2024</a> FIXED	MOHBURUR RAHMAN @ MAMON AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUHDURY MR S ISLAM	PP, ASSAM
42	<a href="#">AB/961/2024</a> FIXED	SANJIB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
43	<a href="#">AB/1123/2024</a> FIXED	SAMINUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
44	<a href="#">AB/1126/2024</a> FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUHDURY MR. R A MAZUMDER	PP, ASSAM
45	<a href="#">Bail Appln./1171/2024</a> FIXED	RAJU MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
46	<a href="#">AB/1186/2024</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
<b>ORDERS</b>				
47	<a href="#">W.P.(Cri.)/35/2023</a>	SHARMISTHA BARUAH <b>Versus</b> THE STATE OF MAHARASHTRA AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR B PAUL (R-4)

48	<a href="#">Crl.A./332/2023</a> WITH OFFICE NOTE, FIXED	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/837/2023</a> in Crl.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/868/2023</a> in Crl.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
49	<a href="#">I.A.(Crl.)/1251/2023</a> CRL.PET. 1155/2019(D/O), CRL.PET. 1149/2019(D/O), LCR 4 FILES in Crl.Pet./1155/2019	SAHED ALI <b>Versus</b> MUSST. ASMINA BEGUM,	MR. S R GOGOI MR. C SARMAH J SAIKIA MS O IMCHEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1250/2023</a>	SAHED ALI, <b>Versus</b> MUSST. ASMINA BEGUM,	MR. S R GOGOI MR. C SARMAH J SAIKIA MS O IMCHEN	PP, ASSAM
50	<a href="#">Crl.Pet./456/2024</a> FIXED	MONISH CHHABRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	PP, ASSAM
		<b>HEARING</b>		
51	<a href="#">Crl.Pet./77/2022</a> WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/96/2023</a> in Crl.Pet./77/2022	SHRI DILIP BANSAL <b>Versus</b> RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
52	<a href="#">Crl.Pet./884/2023</a> WITH LCR 1 FILE AND CASE DIARY, FIXED	MOSTUFA KAMAL FARUK @ MD ABDUL FARUK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. T K BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024

10)	MR D MAHANTA	08-05-2024	To	10-05-2024
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12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
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18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[ For Friday, 10th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1336/2024</a>	SURESH RAM <b>Versus</b> UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
<b><u>ADMISSION</u></b>				
2	<a href="#">Crl.Pet./1213/2023</a> PART-HEARD, LCR 1 FILE, FIXED	NURUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	<a href="#">Bail Appln./4459/2023</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	SURENDER KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
4	<a href="#">Bail Appln./980/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	FAYSOL AHMED @ RUBEL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b><u>ORDERS</u></b>				
5	<a href="#">I.A.(Crl.)/18/2024</a> PART-HEARD in <a href="#">Bail Appln./3206/2023</a>	MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
	<b>WITH</b> <a href="#">Bail Appln./3206/2023</a>	MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA	MS D BORGHAIN MR S M ABDULLAH P MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR S H SIKDAR MR. S HAQUE S A KHAN	SC, DRI MS S ABDULLAH
6	<a href="#">I.A.(Crl.)/139/2024</a> AB 3674/2023(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE in AB/3674/2023	SARIFUL ALI <b>Versus</b> ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

1	<a href="#">WP(C)/4092/2013</a>	PRABIN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
2	<a href="#">WP(C)/2776/2020</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
3	<b>WITH</b> <a href="#">WP(C)/6004/2022</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

#### MOTION

4	<a href="#">WP(C)/320/2024</a> PART-HEARD, FIXED	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
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14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/3035/2023</a> B/O in WP(C)/3499/2023	SAURAV DAS, <b>Versus</b> SOURAV BAISHNAB AND 22 ORS.	MR. U K NAIR MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR M ISLAM	SC, CO OP MR. M NATH MR. A BHATTACHARJEE
	<b>WITH</b> <a href="#">WP(C)/3499/2023</a>	SAMBHU BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	MR. A R BHUYAN (r-13) SC, CO OP MR. R A MAZUMDER (r-13) MR N A MAZARBHUIYA (r-13)
2	<b>WITH</b> <a href="#">WP(C)/2817/2023</a>	HARIPADA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. R A CHOUDHURY MR. R A MAZUMDER MR. D. BORAH	MR. A R BHUYAN (r-6) SC, CO OP MR. S BANIK MR N Z CHOUDHURY (r-6) MR N A MAZARBHUIYA (r-6)
<b>ADMISSION</b>				
3	<a href="#">WP(C)/6399/2017</a> PART-HEARD, BY SLIP	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
4	<a href="#">WP(C)/1752/2016</a>	RANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S K SINGHA MR.P SARMAH MR.A ADHIKARY MR.B KUMAR	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
5	<a href="#">WP(C)/1764/2016</a>	RANJIT KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. S CHAKRABORTY MR. P P BORTHAKUR MAYUR DAS	GA, ASSAM
6	<a href="#">WP(C)/1793/2016</a>	RANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S M SARMA MR.K GOGOI	GA, ASSAM MR.S HAQUER-3 MR.S DUTTA(R-3) SC, INDUSTRIES & COMMERCE

7	<a href="#">WP(C)/1815/2016</a>	ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR D DAS SR. ADVOCATE	GA, ASSAM
8	<a href="#">WP(C)/1959/2016</a>	ABDUL MANNAN SK. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SAYED MR.S K TALUKDAR MS.H DAS	GA, ASSAM
<b>WITH</b>				
9	<a href="#">WP(C)/3335/2015</a>	ABDUL MANNAN SK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SAYED MR.H DAS MR.S K TALUKDAR	GA, ASSAMR1-4
10	<a href="#">WP(C)/2024/2016</a>	NIRANJAN HAZARIKA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P HAZARIKA MR.M CHOUDHURY	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/2026/2016</a>	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, BTC SC, FINANCE SC, WATER RESOURCE GA, ASSAMR1-7
12	<a href="#">WP(C)/5088/2016</a>	HASMAT ALI and ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	DR.B AHMED MR.A ROSHID MR.M HUSSAIN MR.A K AZAD	GA, ASSAM
13	<a href="#">WP(C)/2809/2018</a>	PRAMOD PATODIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
14	<a href="#">WP(C)/8848/2019</a> FIXED	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
15	<a href="#">WP(C)/2263/2020</a>	SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM
16	<a href="#">WP(C)/5131/2020</a>	GONESH TERON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. R SARMAH MS. M PAUL	SC, FOREST SC, K A A C
17	<a href="#">WP(C)/899/2021</a> B/O	HAMIDA PARBIN @ HAMIDA BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. M AHMED	GA, ASSAM SC, APDCL
18	<a href="#">WP(C)/2072/2021</a> B/O	MD. TOUSIF HUSSAIN REZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
19	<a href="#">WP(C)/4972/2022</a>	SMTI. RATNA KAKATI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MR. A BARUA MR D SAIKIA	GA, ASSAM MR S MUKTAR (R-4,5,6) MR. A U CHOUDHURY (R-4,5,6) MR. K GOGOI SC, REVENUE
<b>WITH</b>				
20	<a href="#">WP(C)/4793/2022</a>	BHADRESWAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA	GA, ASSAM MS. B CHOUDHURY (r-4) MR S MUKTAR (R-4) MR. S RAHMAN(R-4) MR. K GOGOI MR. P. CHOUDHURY (r-4) J DAS (r-4) SC, REVENUE
21	<a href="#">WP(C)/634/2023</a>	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
22	<a href="#">WP(C)/1420/2023</a>	KHAGEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD

23	<a href="#">WP(C)/1717/2023</a> B/O	M/S MUKESH AND SONS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
24	<a href="#">WP(C)/1880/2023</a> FIXED	ANUPAM KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, HEALTH
25	<a href="#">WP(C)/2056/2023</a> FIXED	MD. SOHIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
<b>WITH</b>				
26	<a href="#">WP(C)/2172/2021</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
27	<a href="#">WP(C)/3712/2023</a> FIXED	MD. AJJUL SHEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
28	<a href="#">WP(C)/4631/2023</a>	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
<b>WITH</b>				
29	<a href="#">Cont.Cas(C)/517/2018</a>	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
<b>WITH</b>				
30	<a href="#">Cont.Cas(C)/101/2019</a>	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1196/2020</a> in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
<b>WITH</b>				
31	<a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1193/2020</a> in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
<b>WITH</b>				
32	<a href="#">WP(C)/5273/2023</a>	SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
33	<a href="#">WP(C)/7435/2023</a> B/O	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R-4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD

**BAIL HEARING**

34	<a href="#">AB/4065/2023</a>	MAHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
35	<a href="#">AB/582/2024</a>	SHOHIDUR ROHMAN <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
36	<a href="#">AB/605/2024</a>	BABUL ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
<b>WITH</b>				
37	<a href="#">AB/644/2024</a>	SINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM

38	<a href="#">AB/609/2024</a>	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
39	<a href="#">AB/674/2024</a>	RAHUL HARICHANDRA PAWAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
40	<a href="#">AB/965/2024</a>	KANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
41	<a href="#">AB/967/2024</a>	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	PP, ASSAM
42	<a href="#">AB/982/2024</a>	ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM	PP, ASSAM
<b>ORDERS</b>				
43	<a href="#">WP(C)/1717/2016</a>	ABDUL REZZAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS N NASRIN MR. M HUSSAIN MD. H R AHMED MR. A RAHMAN MD I H KHAN	GA, ASSAM
44	<a href="#">Cont.Cas(C)/427/2023</a> FIXED	SUSHIL KUMAR AGARWALLA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
45	<a href="#">I.A.(Civil)/3383/2023</a> in WP(C)/5196/2016	ISMAIL ALI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5196/2016</a>	ISMAIL ALI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. J P SARMA MR H HOQUE	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	<a href="#">WP(C)/3639/2023</a> B/O	TARABANU BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. SC, FINANCE
47	<a href="#">WP(C)/4731/2023</a> B/O	UNUS ALI SHEIKH <b>Versus</b> THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
48	<a href="#">WP(C)/5595/2023</a> B/O	EUSHUB ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
49	<a href="#">I.A.(CrI.)/397/2024</a> AB 2203/2023(D/O), FIXED in AB/2203/2023	RUKIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
50	<a href="#">I.A.(Civil)/721/2024</a> WITH AFFIDAVIT FILE in WP(C)/114/2013	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/114/2013</a>	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
51	<a href="#">I.A.(Civil)/1300/2024</a> in WP(C)/5756/2020	ON THE DEATH OF BHUBANESWAR PANDEY HIS LEGAL HEIRS ANAND KUMAR PANDEY <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR H K DAS MR. A R GOGOI	GA, ASSAM SC, I O C

	<b>WITH</b> <a href="#">WP(C)/5756/2020</a>	M/S BHUBANESWAR PANDEY AND RAMESWAR PANDEY <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR. U K NAIR MR. U PATHAK MR. D J DAS	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA SC, I O C
52	<a href="#">I.A.(Civil)/1310/2024</a> in WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5728/2022</a>	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r-3,6) MR. R L YADAV (r-3,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/3755/2023</a> in WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM,	MS. G BORAH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3756/2023</a> in WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM
53	<a href="#">WP(C)/1601/2024</a> B/O	ANANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
		<b>HEARING</b>		
54	<a href="#">WP(C)/5254/2013</a> FIXED	JOGENDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR. G K GUPTA	08-05-2024	To	15-05-2024
14)	MR. D J DAS	08-05-2024	To	10-05-2024
15)	MR. M J BARUAH	08-05-2024	To	10-05-2024
16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
17)	MR. N ALAM	08-05-2024	To	17-05-2024
18)	MS S DAS	08-05-2024	To	20-05-2024
19)	MR. A AHMED	09-05-2024	To	10-05-2024